Minutes of Exim Facilitation Committee (EFC) meeting No. 11/AM23 dated 24.02.2023 for Import of Restricted Items

Meeting No. 11/AM23ofExim Facilitation Committee (EFC) was held on 24.02.2023 at 12.00 PM in Room No. 04, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri Jai Pal, Joint DGFT, DGFT

(ii) Shri Md. MoinAfaque, Dy. DGFT, DGFT

(iii) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG

(iv) Shri Gaurav Kumar, DIC, DRDO

(v) Shri O.P. Sharma, Consultant (Technical), D/o C&PC

(vi) Shri M. Devula, Dy. Director, DGCA

(vii) Shri S.K. Jain, Consultant, DPIIT

(viii) Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division

3. Total number of cases considered in the meeting was **409.** The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **112** cases have been approved, **09** cases have been rejected, **16** cases have been closed and **272**cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1	**D/o AH&D**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
1.	West Bengal Livestock Development Corporation Limited	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has

	HQRXIMLAPPLY00000490 AM23				sought some information from the applicant. The applicant replied vide email dated 15.06.2022. **DAHD informed the Committee that the case is under examination with them.**
2.	Chitale Genus Abs (India) Private Limited HQRXIMLAPPLY00000860 AM23	25.07.22	9 nos. Breeding Bulls Jersey Breed	01022110	Recommended by DAHD vide OM dated 22.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.02.2023**
3.	Inguran Sorting Technologies LLP HQRXIMLAPPLY00000073 AM23	8.04.22	12,948 Nos. BOVINE SEX SORTED SEMEN	05111000	Comments received from DAHD vide OM dated 01.09.2022. It is noted that the applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose.The committee decided to seek clarification from DAHD. Clarification sought from DAHD on 03.01.2023. **DAHD informed the Committee that the case is under examination with them.**
4.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001171 AM23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022. DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. **DAHD informed the Committee that the case is under examination with them.**
5.	APAGU TRADING HQRXIMLAPPLY00001369	12.10.22	6 nos. RIDING HORSES	01012910	Comments sought from DAHD on 13.10.2022.

	AM23				DAHD informed the Committee that the case is under examination with them. The committee also noted that the firm has not provided approval of Equestrian Federation. DAHD vide email dated 01.12.2022 has requested the firm to submit valid and latest EFI certificate. DAHD vide email dated 14.02.2023 has sought information from the firm.**The committee decided to send reminder to the firm.**
6.	National Dairy Development Board HQRXIMLAPPLY00001390 AM23	11.10.22	40000 nos. Conventional (Unsexed) Bovine Frozen Semen Doses of Progeny Tested Gir Bulls from Brazil	05111000	Recommended by DAHD vide OM dated 22.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.02.2023**
7.	SUKHBIR SINGH BADAL HQRXIMLAPPLY00001410 AM23	18.10.22	11 nos. Camelidae and Goats	01061300, 01042000	Comments dated 15.11.2022 received from DAHD.**The committee decided to close the case.**
8.	ANANTVEER SINGH BADAL HQRXIMLAPPLY00001417 AM23	18.10.22	7 nos. GOATS	01042000	Comments dated 15.11.2022 received from DAHD.**The committee decided to close the case.**
9.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001450 AM23	26.10.22	125 nos. SHEEP and GOATS	01041010, 01042000	Comment sought from DAH&D on 27.10.2022. DAHD vide email dated 13.12.2022 has sought information from the firm. The firm vide email dated 15.12.2022 has directly replied to DAHD. **DAHD informed the Committee that the case is under examination with them.**

10.	Revanta Equestrian Stables HQRXIMLAPPLY00001488 AM23	31.10.22	30 nos. LIVE HORSES	01012990	Recommended by DAHD vide OM dated 21.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.02.2023**
11.	Bombay GowRakshakMandali HQRXIMLAPPLY00001519 AM23	4.11.2022	2000 nos. Bovine semen	05111000	Recommended by DAHD vide OM dated 23.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.02.2023.**
12.	ASHISH KUMAR BHARDWAJ HQRXIMLAPPLY00001686 AM23	28.11.22	1 pcs Rabbit with brown and black colour fur	01061400	**For ex-post facto approval**
13.	IVAN SUKHONOSENKO HQRXIMLAPPLY00001705 AM23	1.12.2022	1 no.Dog	01012990	Comments sought from DAH&D on 05.12.2022. **DAHD informed the Committee that the case is under examination with them.**
14.	ZHUKOVA ALEKSANDRA HQRXIMLAPPLY00001704 AM23	1.12.2022	1 no.Dog	01012990	Comments sought from DAH&D on 5.12.2022.DAHD vide email dated 07.12.2022 has sought some information from the firm.The committee decided to send final reminder to the firm. Final reminder sent on 08.02.2023. **The committee decided to close the case due to non-reply from the firm.**
15.	IULIIA USMANOVA HQRXIMLAPPLY00001902 AM23	20.12.2022	2 nos.Dogs 1. Petname-Viky, Breed-Yorkshire Terrier, DOB-15.03.2020, Sex-Male,	01061900	Recommended by DAHD vide OM dated 14.02.2023 **The committee decided to approve the case subject to the conditions mentioned**

			Color-Grey, Microchip No. 643078900136571 2. Petname-Milky way, Breed-Yorkshire Terrier, DOB-15.12.2018, Color-Grey, Sex-Male, Microchip No. 64307890013672		**in the DAHD OM dated 14.02.2023 and subject to submission of required documents.**
16.	Fokina Kristina HQRXIMLAPPLY00001935 AM23	25.12.2022	1 nos.Dog	11062090	Comments sought from DAHD on 26.12.2022. **DAHD informed the committee that the case is under examination with them.**
17.	CHANDRAPAL GREEN LANDS HQRXIMLAPPLY00001929 AM23	24.12.2022	21 nos. PURE BRED HORSES FOR BREEDING	01012100	Comments sought from DAHD on 26.12.2022 **DAHD informed the committee that the case is under examination with them.**
18.	SARALIA AGRO PRIVATE LIMITED HQRXIMLAPPLY00002068 AM23	11.1.2023	24 nos. DOMESTIC ALPACA and DOMESTIC LLAMA	01061300	DAHD vide OM dated 09.02.2023 has not recommended the case. **The committee decided to reject the case as per comments received from DAHD vide OM dated 09.02.2023.**
19.	FIVE STARS SHIPPING COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002072 AM23	10.1.2023	12 nos. BROODMARES	01012100	Recommended by DAHD vide OM dated 20.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023**
20.	Arti muthiah HQRXIMLAPPLY00002090 AM23	13.1.2023	5 nos. GUINEA PIG (CAVIA PORCELLUS)	01061900	**For ex-post facto approval**

21.	Abhijot K Chohan HQRXIMLAPPLY00002091 AM23	13.1.2023	1 no. Pet Dog Petname-Charlie, Breed-Pomeranian Maltese, DOB-21.07.2021, Color-White/Brown, Sex-Male Neutered, Microchip No. 900026000777801	31010092	Recommended by DAHD vide OM dated 20.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.**
22.	Cynthia Samantha Buter HQRXIMLAPPLY00002095 AM23	13.1.2023	2 nos. Pet cats 1. Petname-Hana, Breed-Mixed, Age-August, 2017, Sex-Female Spayed, Color-Brown/Red, Microchip No. 392149002107301 2. Petname-Anko, Breed-Mixed, Sex-Female Spayed, Age-August, 2017, Color-Tabby with red, Black and Grey Microchip No. 392149002107299	01061900	Recommended by DAHD vide OM dated 20.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023**
23.	JaidevDevasthali HQRXIMLAPPLY00002100 AM23	13.1.2023	1 no. Pet Dog Petname-Pacho Joy, Breed-German Shephered Dog, DOB-16.12.2020, Sex- Male, Color-Brown and Black, Microchip No. 941000026451189	01061900	Recommended by DAHD vide OM dated 20.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.**

24.	Nikita Chinchwade HQRXIMLAPPLY00002101AM23	13.1.2023	1 no. Dog Petname-Neon, Breed-Shih Tzu, DOB-26.05.2022, Sex- Male, Color-Black/Brown/White, Microchip No. 932002000669459	01061900	**Ex-post facto approval**
25.	PierpaoloPetrelli HQRXIMLAPPLY00002103AM23	15.1.2023	1 no. Dog	01061900	Comments sought from DAHD on 16.1.2023 **DAHD informed the committed that the case is under examination with them.**
26.	Harshita Uchil HQRXIMLAPPLY00002106AM23	16.1.2023	1 no. Dog Petname-Luna, Breed-Pariah, DOB-15.09.2021, Sex- Female, Color-Fawn/White, Microchip No. 982091061650608	01061900	**For ex-post facto approval**
27.	Celine Yesudass HQRXIMLAPPLY00002110AM23	16.1.2023	1 no. Pet Dog Petname-Zip, Breed-Husky, DOB-11.08.2022, Sex- Male, Color-Grey/White, Microchip No. 528210006877676	01061900	Recommended by DAHD vide OM dated 20.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.**

28.	Anmol Kaur HQRXIMLAPPLY00002111 AM23	17.1.2023	1 no. Dog Petname-Pablo, Breed-Shih Tzu, DOB-19.01.2022, Sex- Male, Color-Brown/White, Microchip No. 982091069902902	01013020	**For ex-post facto approval**
29.	MANPREET KAUR HQRXIMLAPPLY00002115 AM23	17.1.2023	1 no.CAT Petname-Boggi, Breed-Siames, Age-20 Months, Sex- Male, Color-Light Black and brown shade, Microchip No. 941010000342027	01061900	Recommended by DAHD vide OM dated 18.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.01.2023**
30.	Magnolia McCormick HQRXIMLAPPLY00002131 AM23	18.1.2023	1 no. Domestic Shorthair Cat	01061900	Comments sought from DAHD on 19.1.2023. DAHD vide email dated 21.02.2023 has sought information from the firm. **DAHD informed the committed that the case is under examination with them.**
31.	Kaushik Varadha HQRXIMLAPPLY00002132 AM23	18.1.2023	1 no. Dog Petname-Kukki AKA Jupiter, Breed-Shepherd Australian, DOB-30.11.2021, Sex- Female Spayed, Color-Black Tri-Color, Microchip No.	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required documents.**

			952000001368213		
32.	SUMI RENGARAJ HQRXIMLAPPLY00002145 AM23	20.1.2023	1 no. Pet Dog Petname-Daisy, Breed-Havanese Mix, DOB-18.10.2015, Sex- Female Spayed, Color-Black and White, Microchip No. 981020015463412	01061900	**For Ex-post facto approval**
33.	VIMTA LABS LIMITED HQRXIMLAPPLY00002160 AM23	20.1.2023	120 nos. TOYO Beagle (Male/Female)	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023**
34.	VIMTA LABS LIMITED HQRXIMLAPPLY00002159 AM23	20.1.2023	100 nos. GOTTINGEN MINIPIGS (Male/Female)	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023**
35.	GulievEldar HQRXIMLAPPLY00002158 AM23	21.1.2023	1 no. Dog Petname-Yachi Muscat Chase, Breed-Poodie, DOB-17.02.2020, Sex-Male, Color-Grey, Microchip No. 643094100681640	01059900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required documents.**
36.	Shantanu Paraspatki HQRXIMLAPPLY00002169 AM23	23.1.2023	1 no.Dog Petname-Finn, Breed-Chi Dach, DOB-05.08.2021,	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the**

			Sex- Male Neutered, Color-Gold, Microchip No. 981020002115669		**case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required documents.**
37.	DILIP RAVINDRANATH HQRXIMLAPPLY00002189 AM23	25.1.2023	1 no. DOG Petname-Cookie, Breed-Shih-Tzu, DOB-10.06.2021, Sex- Male Neutered, Color-Tri Color, Microchip No. 944116000963881	01012990	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required documents**
38.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00002194 AM23	25.1.2023	600 nos. Mice/Rat	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023.**
39.	Bhavik Thaker HQRXIMLAPPLY00002193 AM23	25.1.2023	1 no.DOG Petname-Maple, Breed-Poodle, DOB-01.03.2020, Sex- Female, Color-Brown, Microchip No. 156000040055224	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09 02.2023 and subject to submission of required documents.**
40.	Vishvjeet HQRXIMLAPPLY00002202 AM23	25.1.2023	1 no.Pet beagle dog Petname-Bonnle, Breed-Beagle, DOB-21.08.2022, Sex- Female, Color-Blue tick/Black, Microchip No.	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required**

			982091072297880		**documents.**
41.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00002216 AM23	31.1.2023	128 nos. Gottingen Minipigs, 3 months old (Male) and Gottingen Minipigs, 3 months old (Female)	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023.**
42.	AMIT JULKA HQRXIMLAPPLY00002219 AM23	31.1.2023	1 no.Rabbit (Mixed Breed) Petname-Mercury Khaniejo, Breed-Lion Head Mixed, Age-4 years 7 months, Sex- Male Neutered, Color-Greyish White, Microchip No. 702055550069700	01061400	**For ex-post facto approval**
43.	JANINA LASKOWSKA HQRXIMLAPPLY00002222 AM23	31.1.2023	1 no.PET DOG Petname-Arni, Breed-Yorkshire Terrier, DOB-08.04.2020, Sex- Male, Color-Greyish White and Brown, Microchip No. 616093901220163	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required documents.**
44.	Bhagwati Kumar HQRXIMLAPPLY00002238 AM23	2.2.2023	1 no.Dog Petname-Milow, Breed-Pomeranian, DOB-20.10.2020, Sex- Male, Color-Orange, Microchip No953000010513102	01061900	Recommended by DAHD vide OM dated 09.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and subject to submission of required documents.**
45.	DABWALI TRANSPORT	2.2.2023	25 nos.	01022120/	Comments sought from DAHD on

	COMPANY LIMITED HQRXIMLAPPLY00002239 AM23		HEIFERS and Bulls	01022110	3.2.2023. **DAHD vide email dated 14.02.2023 has sought information from the firm.**
46.	NIMIT RAJENDRA MEHTA HQRXIMLAPPLY00002144 AM23	20.1.2023	3 nos. Horses for Polo	01012910	Recommended by DAHD vide OM dated 21.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.02.2023**
47.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH BHOPAL HQRXIMLAPPLY00002242 AM23	3.2.2023	100 nos. Female adult Xenopus laevis frogs (for R &D purpose)	01069000	Recommended by DAHD vide OM dated 21.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.02.2023**
48.	Mary Nguyen HQRXIMLAPPLY00002245 AM23	3.2.2023	1 no. Pet dog Petname-Max, Breed-Pomeranian, DOB-13.08.2022, Sex- Male, Color-Gold, Microchip No.991003002153213	01061900	Recommended by DAHD vide OM dated 17.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.02.2023 and subject to submission of required documents.**
49.	Sowmyan Rajagopalan HQRXIMLAPPLY00002257 AM23	3.2.2023	1 no.House Pet cat Petname-Kitzu, Breed-European Short Hair, DOB-02.09.2012, Sex-Female, Color-Grey/White, Microchip No.100094100011427	01061900	Recommended by DAHD vide OM dated 17.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.02.2023.**
50.	AliaksandrAnelkin HQRXIMLAPPLY00002262 AM23	6.2.2023	1 No. Dog Petname-Choly, Breed-Bichon Frise, DOB-	01039100	Recommended by DAHD vide OM dated 17.02.2023 **The committee decided to approve the**

			09.01.2017, Sex- Female, Color- White, Microchip No.941000019593174		**case subject to the conditions mentioned in the DAHD OM dated 17.02.2023 and subject to submission of required documents.**
51.	TATA MEMORIAL CENTRE HQRXIMLAPPLY00002272 AM23	8.2.2023	20 nos. Mice	01069000	Recommended by DAHD vide OM dated 21.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.02.2023**
52.	Karan Sekhri HQRXIMLAPPLY00002273 AM23	8.2.2023	1 no.Pet Dog Petname-Shakira, Breed-Shih Tzu and Poodle Mix, DOB-09.02.2023, Sex- Female Spayed, Color- Black, Microchip No.977200009499831	01064990	Recommended by DAHD vide OM dated 17.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.02.2023 and subject to submission of required documents.**
53.	Pablo Rodriguez HQRXIMLAPPLY00002284 AM23	5.2.2023	1 no.Pet Dog Petname-Xili, Breed-Miniature Poodle, DOB-19.05.2022, Sex- Female, Color- Fawn/red, Microchip No. 756093900092754	01013020	Recommended by DAHD vide OM dated 17.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.02.2023 and subject to submission of required documents.**
54.	Ravish Kumar Sharma HQRXIMLAPPLY00002286 AM23	10.2.2023	1 no.Pet Dog Petname-Snowy, Breed-Maltese, DOB-20.06.2020, Sex- Male Neutered, Color- White, Microchip No. 991001003373021b	01061900	**For ex-post facto approval**

55.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002287 AM23	23.1.2023	1500 nos. B- h4 - 1BB mice	01069000	Recommended by DAHD vide OM dated 21.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.02.2023**
56.	Alfred Wolfgang HQRXIMLAPPLY00002294 AM23	12.2.2023	1 no. Dog	01061900	Comments sought from DAHD on 13.2.2023 **DAHD informed the committee that the case is under examination with them.**
57.	Vinaysheel Amy Palat HQRXIMLAPPLY00002292 AM23	11.2.2023	1 no. Oryctolagus cuniculus domesticus	01061400	Comments sought from DAHD on 13.2.2023 **DAHD informed the committee that the case is under examination with them.**
58.	Laurie Henderson HQRXIMLAPPLY00002298 AM23	13.2.2023	1 no. Psychiatric Service Animal - Dog	01061900	Comments sought from DAHD on 13.2.2023 **DAHD informed the committee that the case is under examination with them.**
59.	INSTITUTE FOR STEMCELL SCIENCE & REGENERATIVE MEDICINE HQRXIMLAPPLY00002302 AM23	13.2.2023	600 nos. Mice and Rats	1061900	Comments sought from DAHD on 14.2.2023 **DAHD informed the committee that the case is under examination with them.**
60.	INTOX PRIVATE LIMITED HQRXIMLAPPLY00002312 AM23	10.2.2023	320 nos. Mice	1013010	Comments sought from DAHD on 14.2.2023 **DAHD informed the committee that the case is under examination with them.**

61.	Hanif Mohamed Mohamed Ismail HQRXIMLAPPLY00002310 AM23	14.2.2023	1 no. Persian Cat	1061100	Comments sought from DAHD on 14.2.2023 **DAHD informed the committee that the case is under examination with them.**
62.	Jody Beth-Violeta Richards-Srivastava HQRXIMLAPPLY00002318 AM23	14.2.2023	1 no. DOG	1061900	Comments sought from DAHD on 15.2.2023 **DAHD informed the committee that the case is under examination with them.**
63.	NATIONAL CENTRE FOR CELL SCIENCE HQRXIMLAPPLY00002320 AM23	6.2.2023	18 nos. Genetically defined mice	1061900	Comments sought from DAHD on 15.2.2023 **DAHD informed the committee that the case is under examination with them.**
64.	Aditya Raj HQRXIMLAPPLY00002321 AM23	15.2.2023	1 no. Pet Dog	1061900	Comments sought from DAHD on 15.2.2023 **DAHD informed the committee that the case is under examination with them.**
65.	AURIGENE ONCOLOGY LIMITED HQRXIMLAPPLY00002324 AM23	15.2.2023	1200 nos. Rats and Mice	1069000	Comments sought from DAHD on 16.2.2023 **DAHD informed the committee that the case is under examination with them.**
66.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY00002330 AM23	15.2.2023	250 nos. FROZEN SEMEN	05119991	Comments sought from DAHD on 16.2.2023 **DAHD informed the committee that the case is under examination with them.**

67.	Anna Svarup HQRXIMLAPPLY00002332 AM23	15.2.2023	1 no. Cat	1039100	Comments sought from DAHD on 16.2.2023
68.	Aditi Kulkarni HQRXIMLAPPLY00002334 AM23	16.2.2023	1 no. Cat	1061900	Comments sought from DAHD on 16.2.2023 **DAHD informed the committee that the case is under examination with them.**
69.	Raman Dhindsa HQRXIMLAPPLY00002333 AM23	15.2.2023	1 no. Pet dog	1061900	Comments sought from DAHD on 16.2.2023 **DAHD informed the committee that the case is under examination with them.**
Part 2	**D/o AH&D and MoEF&CC (WL)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
70.	ShivamshuAti HQRXIMLAPPLY00000746 AM23	11.07.2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	01062000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. **MoEF&CC(WL) informed the committee that the case is under examination with them.**
71.	Alpana Roy HQRXIMLAPPLY00000847 AM23	22.07.2022	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted GalahCockatoo(Pet Birds)	01063200	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 20.09.2022 has sought some information / documents from the applicant. The committee decided to send final reminder to the firm. Reminder sent on

					03.01.2023.The reply received from the firm has been forwarded to DAHD on 03.01.2023. **DAHD informed the committee that the case is under examination with them.**
					Comments sought from MoEF&CC (WL) on 26.07.2022. **MoEF&CC (WL) vide email dated 25.11.2022 has sought some information from the firm. The firm vide email dated 25.11.2022 has directly replied to MoEF&CC (WL).**
72.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00000887 AM23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirreland Rock Cavy Guinea Pig (KerodonRupestris)	01061900	Comments received from DAHD vide OM dated 06.10.2022.
					Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant.Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. **Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022**
73.	RED BARN FARM HQRXIMLAPPLY00000975 AM23	11.8.22	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (LasiopodomysBrandtii) 16 Nos Pampas Cavy (Dolichotis	01061900	Recommended by DAHD vide OM dated 06.10.2022.
					Reference comments received by MoEF&CC(WL) vide OM dated 02.12.2022, **the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023. The firm has sought more time to submit NOC from**

			App)		**CZA on 07.02.2023**
74.	MALABAR LIVE IMPEX HQRXIMLAPPLY00001028 AM23	19.8.22	30 Nos Gerbils (DipodillusSpp) 15 Nos Naked Mole Rat (HeterocephalusGlober) 16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 31.11.2022, **the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023. Committee decided to issue a final reminder to the firm.**
75.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00001252 AM23	24.9.2022	165 Vials Male Cynomolgus monkey Liver Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	05119999	**Recommended by DAHD vide OM dated 12.01.2023** The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. **Reply received from the firm has been forwarded to MoEF&CC(WL) on 06.01.2023**

76.	ORIANA RANCH HQRXIMLAPPLY00001414 AM23	18.10.2022	50 nos. Wallabies and Red Kangaroos (20 Male/ 30 Female)	01061900	Comment sought from MoEF&CC(WL) on 19.10.2022.MoEF&CC(WL) vide OM dated 14.12.2022 has sought information from the firm. **MoEF&CC (WL) informed the committee that the case is under examination with them.**
					Comments sought from DAHD on 19.10.2022. **DAHD vide email dated 09.02.2023 has sought information from the firm.**
77.	Bharat International HQRXIMLAPPLY00001474 AM23	31.10.2022	10 pairs Blue and Gold Macaws	01063200	Comment sought from DAH&D on 03.11.2022.DAH&D informed the committee that they have sought details from the firm.
					Comment sought from MOEF (WL) on 03.11.2022. MoEF&CC (WL) vide email dated 03.01.2023 has requested the firm to submit the 'No Objection Certificate' of the concerned Chief Wildlife Warden, obtained online, through the Parivesh Portal and the CITES export permit for CITES listed species. **The firm directly replied to MoEF&CC vide email dated 05.01.2023.**
78.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY00001542 AM23	9.11.2022	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood	01061900, 01063200	Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by DAHD vide OM dated 23.12.2022.

			Duck		Comment sought from MoEF&CC (WL) on 09.11.2022. **MoEF&CC(WL) informed the committee that the case is under examination with them.**
79.	RANE AND COMPANY HQRXIMLAPPLY00001669 AM23	26.11.2022	6 nos. LEIOPYTHON ALBERTISII, BOTHROCHILUS BOA and EPICRATES MAURUS	01062000	Comments sought from DAHD on 28.11.2022.DAH&D vide email dated 29.11.2022 has sought clarification from the firm. The firm vide email dated 29.11.2022 has replied directly to DAHD&F. **DAHD informed the committee that the case is under examination with them.**
					Comments sought from MOEF (WL) on 28.11.2022. **MoEF&CC (WL) informed the committee that the case is under examination with them.**
80.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001993 AM23	31.12.2023	10 pairs Alpaca Vicugna pacos (Domestic animal non-cites listed)	1063900	Comments sought from and DAHD on 9.1.2023
					Comments sought from MOEF (WL) on 9.1.2023

81.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00002067 AM23	11.1.2023	140 nos. CARDINAL (PAROARIA SPP); SISKIN (SPINUS SPP); KING PARROT (ALISTERUS SCAPULARIS) and CANARY (SERINUS SPP)	01063900, 01063200	DAHD vide OM dated 20.01.2023 has not recommended the case. **The committee decided to reject the case as per comments received from DAHD vide OM dated 20.01.2023**
82.	RED BARN FARM HQRXIMLAPPLY00002064 AM23	10.1.2023	40 nos. WALLABY, CAPYBARA, BEAVER and EUROPEAN BADGER	01061900	Recommended by DAHD vide OM dated 23.01.2023 MoEF&CC(WL) vide OM dated 13.02.2023 has sought information from the firm.
83.	RED BARN FARM HQRXIMLAPPLY00002061 AM23	10.1.2023	40 nos.GREAT GREY OWL, SPECTACLED OWL, BURROWING OWL andPYGMY FALCON	01061900	DAHD vide OM dated 20.01.2023 has not recommended the case. **The committee decided to reject the case as per comments received from DAHD vide OM dated 20.01.2023**
84.	SUHANI FARMS HQRXIMLAPPLY00002062 AM23	10.1.2023	40 nos. ROCK HYRAX, POSSUM, LIZON GIANT CLOUD RAT and ARMADILLO	01061900	Recommended by DAHD vide OM dated 23.01.2023 MoEF&CC(WL) vide OM dated 02.02.2023 has sought information from the firm.

85.	SUHANI FARMS HQRXIMLAPPLY00002063 AM23	10.1.2023	48 nos. BLACK NAPED FRUIT DOVE, SUPERB FRUIT DOVE, YELLOW BRESTED FRUIT DOVE etc.	01063900, 01063200	DAHD vide OM dated 20.01.2023 has not recommended the case. **The committee decided to reject the case as per comments received from DAHD vide OM dated 20.01.2023**
86.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00002066 AM23	11.1.2023	150 nos.CHINCHILLA; EUROPEAN SQUIRREL; ARMADILLO and GAMBIAN POUCHED RAT	01061900	Recommended by DAHD vide OM dated 23.01.2023. Comments sought from MOEF (WL) on 11.1.2023. **MoEF&CC vide OM dated 01.02.2023 has sought information from the firm.**
87.	Zita Dmello HQRXIMLAPPLY00002084 AM23	12.1.2023	1 no.AFRICAN GREY PARROT	01063900	Recommended by DAHD vide OM dated 20.01.2023 Comments sought from MOEF (WL) on 12.1.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm.
88.	Monika Manhas HQRXIMLAPPLY00002128 AM23	18.1.2023	3 nos. Cockatiel (Non-CITES Cage Birds) and Budgerigar (Non-CITES Cage Birds)	01063200	**For Ex post facto approval**
89.	SYNGENE INTERNATIONAL	20.1.2023	110 vials Male Cynomolgus	05119999	Recommended by DAHD vide OM dated 09.02.2023

	LIMITED HQRXIMLAPPLY00002147 AM23		Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg		Comments sought from MOEF (WL) on 20.1.2023
90.	SIMMI SIMRAN HQRXIMLAPPLY00002146 AM23	20.1.2023	2 nos. PERSONAL PETS (TURTLES)	00010620 00	Recommended by DAHD vide OM dated 09.02.2023
					MoEF&CC(WL) vide OM dated 07.02.2023 has informed that they have no comments to offer. However, the applicant shall take precautions that the animals do not escape and that the animals should not be taken out of the airport premises during the layover in Chennai. **The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.02.2023 and MoEF&CC(WL) OM dated 07.02.2023.**
91.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002165 AM23	21.1.2023	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023
					Comments sought from MOEF (WL) on 23.1.2023

92.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166 AM23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023
93.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167 AM23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 24.1.2023. **MoEF&CC vide OM dated 30.01.2023 has sought information from the firm.**
94.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002347 AM23	16.02.2023	20 Nos. of Tiger, 18 Nos. of Cheetah, 12 Nos. of Leopard, 04 Nos. of Jaguar, 08 Nos. of Brown Hyena, 08 Nos. of Spotted Hyena, 04 Nos. of Aard wolf, 12 Nos. of Caracal and 20 Nos. of Lion	01069000	Recommended by DAHD vide OM dated 21.02.2023 Recommended by MoEF&CC (WL) on 24.02.2023 **Committee decided to ratify the case subject to approval of the competent authority.**
95.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION	18.02.2023	2 nos. of Malayan tapir (Tapirus indicus malayanus) (Male	01069000	Recommended by DAHD vide OM dated 23.02.2023

	CENTRE SOCIETY HQRXIMLAPPLY00002370 AM23		888022880002530, Female 888022880002534) (M:F:1:1)		Recommended by MoEF&CC (WL) on 24.02.2023 **Committee decided to ratify the case subject to approval of the competent authority.**
Part 3	**MoEF&CC (WL)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
96.	A & S CREATIONS HQRXIMLAPPLY00000399 AM23	26.05.22	23.000 NOS Lotek V2E 152D with Standard accessories	85269190	Comments sought from MOEF (WL) on 26.05.2022. MoEF&CC (WL) vide letter dated 30.06.2022 has requested permission from CWW, Madhya Pradesh. **The committee decided to send a final reminder to the firm. Final reminder sent to the firm on 03.01.2023. The firm directly replied to MoEF&CC vide email dated 09.01.2023**
97.	BELIEVERK HQRXIMLAPPLY00000773 AM23	13.7.22	10000 KGS AGARWOOD	12119080	Comments received from MoEF&CC(WL) vide OM dated 21.12.2022. **The committee noted that the applicant has stated the purpose of Imports as re-export. The details in this regard have been sought from the applicant. Committee decided to issue a final reminder to the applicant.**

98.	A & S CREATIONS HQRXIMLAPPLY00001082 AM23	25.8.22	2 Nos Vectronics"Vertex PlusGPS Collar"	85269190	Comments sought from MOEF (WL) on 29.08.2022. **MoEF&CC(WL) informed the committee that the case is under examination with them.**
99.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001238 AM23	22.9.2022	8 nos. E-Obs GPS Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022.MOEF&CC(WL) vide OM dated 24.11.2022 has requested to forward the permission granted by the State Government of Gujarat for capturing, tranquilizing and collaring Jackals (Canis aureus) in accordance to Section 12 of WLPA. **Reminder sent to the firm on 03.01.2023. The firm directly replied to MoEF&CC vide email dated 09.01.2023.**
100.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001237 AM23	22.9.2022	1 no. LotekLitetrack 130 Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. **MoEF&CC informed the committee that**

					the case is under examination with them.
101.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY00001391 AM23	13.10.2022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) etc.	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.02.2023 **The committee noted that the given supplies are not to a govt. agency. Committee decided to call for a valid Arms Dealer Licence for the said imports.**
102.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001694 AM23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. **MoEF&CC(WL) informed the committee that the case is under examination with them.**
103.	A & S CREATIONS HQRXIMLAPPLY00001867 AM23	16.12.2022	10 nos. Telemetry Solutions GPS Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022
104.	A & S CREATIONS HQRXIMLAPPLY00001864 AM23	13.12.2022	3 nos. Vectronics" Vetrex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022
105.	A & S CREATIONS HQRXIMLAPPLY00001863 AM23	13.12.2022	7 nos. Vectronics" Vertex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 **MoEF&CC(WL) vide OM dated 02.01.2023 has sought information from the firm.**
106.	BIOHAB INC	5.1.2023	2 nos.	90051000	Recommended by MoEF&CC(WL) vide

	HQRXIMLAPPLY00002025 AM23		Veterinary Equipment /ATN BinoX-4K, 4x16 Smart Day/Night Binoculars, Laser Rangefinde& accessories		OM dated 13.02.2023 **The committee decided to approve the case for supply to DFO, Khorda Forest Div., Odisha subject to the conditions mentioned in the MoEF&CC(WL) OM dated 13.02.2023.**
107.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00002041 AM23	7.1.2023	91 pcs. JMDB13 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mm rifled & 13mm bore barre, JMSP25 Co2 dart projector Take Down model with DANiNJECT scope1.75-4x32 Long 11mm rifled barrel &sh, JMST11 Co2 dart projector with DANiNJECT scope 1.75-4x32 11 mm bore barrels etc.	93040000	Recommended for 52 nos. by MoEF&CC(WL) vide OM dated 06.02.2023 **The committee decided to approve the case for 52 Nos. for supply to (i) National Zoological Park, New Delhi (ii) DFO, South Division, LakimpurKheri, UP (iii) Sri Sayajibaug Zoo, VMC, Vadodara, Gujarat (iv) Director, VeermataJijabai Bhosale Udyan& Zoo, Bycula, Mumbai (v) Dy. Director, Nandankanan Zoo, Odisha, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 06.02.2023.**
108.	RAJAT SINGH HQRXIMLAPPLY00002056 AM23	10.1.2023	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010	Comments sought from MOEF (WL) on 10.1.2023. **MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm.**
109.	BIOHAB INC	18.1.202	6 sets	93040000	Recommended by MoEF&CC(WL) vide

	HQRXIMLAPPLY00002130 AM23	3	Veterinary Equipment /Tranquilizer Equipment & Accessories- X-2 Projector, No.3, X-Caliber, No.3		OM dated 13.02.2023 **The committee decided to approve the case. for supply to (i) Dy. Director, Nandankanan Zoo, Odisha (ii) DFO, Satkosia WL Division, Odisha (iii) Director, Van Vihar NP, Bhopal, MP (iv) DFO, Puri WL Division, Odisha (v) DFO, Nayagarh Division, Odisha and (vi) DCF, Pandharkawada Division, Maharashtra, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 13.02.2023.**
110.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00002305 AM23	13.2.2023	48 pcs. JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11 mmrifled& 13mm bore bar, JMSP13B16 Co2 dart projector Take Down model with DANiNJECT scope 1.75-4x32 Long 13 mm rifled Barre, CO23 CO2 container 15.5gram/pcs (box with 10pcs), JMC Soft case for all JM Projector models etc.	93040000	Comments sought from MOEF (WL) on 14.2.2023.
111.	A & S CREATIONS HQRXIMLAPPLY00002306	13.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM	85269190	Comments sought from MOEF (WL) on 14.2.2023

	AM23		Collar with accessories		
Part 4	**D/o Fisheries**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
112.	PRASANJIT ROY HQRXIMLAPPLY00000429 AM23	31-05-2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	3019900	**For Ex-post facto approval.**
113.	Rajesh Auto Merchandise Private Limited HQRXIMLAPPLY00001537 AM23	7.11.2022	300 MT FISH LIPID OIL CRUDE	15042010	Comments sought from Dept of Fisheries on 14.11.2022. D/o Fisheries vide letter dated 23.11.2022 informed that, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/regulations. Accordingly, the committee decided to refer the case to FSSAI for their comments. **The application has been forwarded to FSSAI for comments on 12.12.2022**
114.	CHOWDHURY ENTERPRISE HQRXIMLAPPLY00001592 AM23	17.11.2022	641000 nos. ORNAMENTAL FISH	3011100	Recommended by D/o Fisheries vide OM dated 28.01.2023. **The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 28.01.2023.**
115.	Craftlee HQRXIMLAPPLY00001655 AM23	25.11.2022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on

					23.12.2022. **MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).**
116.	Kanissh Shell Craft HQRXIMLAPPLY00001745 AM23	5.12.2022	1885 kgs. SEA SHELL HANDICRAFT	96019090	**Recommended by D/o Fisheries vide OM dated 28.01.2023** Comments sought from and MOEF (WL) on 6.12.2022. **MoEF&CC(WL) vide OM dated 12.01.2023 has requested the firm to submit NOC of the concerned Chief Wildlife Warden.**
117.	Balaji Sea Shell Mart HQRXIMLAPPLY00001783 AM23	8.12.2022	1115 kgs. SEASHELL HANDICRAFT – COWRIE BRACELET; HANDICRAFT – SHELL BOX; SEASHELL HANDICRAFT-SHELL HANGINGS etc.	96019090	**For ex-post facto approval.**
118.	VGP MARINE KINGDOM PRIVATE LIMITED HQRXIMLAPPLY00001847 AM23	15.12.2022	460000 nos. Ornamental Fish	03011100	Recommended by D/o Fisheries vide OM dated 28.01.2023. **The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 28.01.2023.**

119.	SHOWOFF PETS (OPC) PRIVATE LIMITED HQRXIMLAPPLY00001896 AM23	20.12.2022	3265500 nos. Ornamental Fish	03011900	Recommended by D/o Fisheries vide OM dated 28.01.2023. **The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 28.01.2023.**
120.	V WORLD AQUARIUM HQRXIMLAPPLY00001921 AM23	20.12.2022	5106000 nos. Ornamental Fish	03011100	Recommended by D/o Fisheries vide OM dated 28.01.2023. **The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 28.01.2023.**
121.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00231002 AM22	29.10.2021	3079000 nos. ORNAMENTAL FISH	3011100	**For ex-post facto approval.**
122.	P.VR.KOI CENTRE HQRXIMLAPPLY00002133 AM23	19.1.2023	100000 nos. Ornamental Fish (Koi Carp)	03011100	Comments sought from D/o Fisheries on 19.1.2023
123.	Dhvani Enterprises HQRXIMLAPPLY00002136 AM23	19.1.2023	1000 nos. Maricultured Corals	05080090	Comments sought from D/o Fisheries on 19.1.2023 Comments sought from MOEF (WL) on 19.1.2023
124.	JK EXOTIC AQUARIUM HQRXIMLAPPLY00002149 AM23	20.1.2023	822500 nos. Ornamental fish	03011100	Comments sought from D/o Fisheries on 20.1.2023
125.	MARINESCAPE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002153 AM23	11.1.2023	14846 Ornamental fish nos.	03011900	Comments sought from D/oFisheries on 23.1.2023

126.	CRYSTAL WATER AQUATICS HQRXIMLAPPLY00002174 AM23	21.1.2023	1380000 nos. Ornamental fish	03011000	Comments sought from D/o Fisheries on 24.1.2023
127.	AGGARWAL AMEET SURINDERPAL HQRXIMLAPPLY00002278 AM23	9.2.2023	1380000 nos. Ornamental Fish	3011000	Comments sought from D/o Fisheries on 9.2.2023
128.	KOVAI GLOBAL EXPORTS INC. HQRXIMLAPPLY00002293 AM23	12.2.2023	50 MT 5' TO 13' CLEANED ONE (Cuttlefish bones)	5080040	The firm has been requested to submit supporting documents on 13.02.2023
129.	SAH ENTERPRISES HQRXIMLAPPLY00002313 AM23	14.2.2023	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023
130.	MARINE FISH SHOP HQRXIMLAPPLY00002337 AM23	16.2.2023	309000 nos. ORNAMENTAL FISH	3011900	Comments sought from D/o of Fisheries on 16.2.2023
Part 5	**Ministry of Steel**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
131.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039 AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. **The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023.**

					Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through IWMS Portal. **The firm has been requested to approach MoEF&CC through IWMS Portal on 13.12.2022**
132.	SHRI GIRIJA ALLOY & POWER (I) PRIVATE LIMITED HQRXIMLAPPLY00001567 AM23	14.11.2022	45000 MT Ferro Manganese Slag	26201990	Comments sought from M/o Steel on 15.11.2022. **The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023.**
133.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002058 AM23	10.1.2023	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921, 72029922	Comments sought from M/o Steel on 10.1.2023. Committee decided to seek clarification from the applicant on the ITC(HS) code as mentioned in the application.
Part 6	**Ministry of Mines**				
S. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
134.	RSVS GRANITES & ASSOCIATES LLP HQRXIMLAPPLY00001687 AM23	28.11.2022	500 MT ROUGH GRANITE BLOCKS	25161100	Comments sought from M/o Mines on 14.12.2022. **M/o Mines vide email dated 19.01.2023 informed that the file is under process**

135.	AAR KAY IMPEX HQRXIMLAPPLY00001932 AM23	24.12.2022	10000 MT BASIC ROCK BOULDERS	25169020	Comments sought from M/o Mines on 26.12.2022 **M/o Mines vide email dated 19.01.2023 informed that comments awaited from Indian Bureau of Mines**
136.	METSO OUTOTEC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002030 AM23	6.1.2023	300 kgs. Granite, Porphyry, Basalt, Sandstone And Other Monumental Or Building Stone	25169090	Comments sought from M/o Mines on 16.02.2023
137.	D-CAM Engineering HQRXIMLAPPLY00002052 AM23	9.1.2023	20 nos. Type of Sandstone like, Bandera ,Castlegate,Berea, San Saba	25162000	Comments sought from M/o Mines on 10.1.2023. **M/o Mines vide email dated 19.01.2023 informed that comments awaited from Indian Bureau of Mines.**
138.	CLASSIC MARBLE COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002208 AM23	30.1.2023	5000 MT ROUGH MARBLE AGGREGATE STONES	25174100	Comments sought from M/o Mines on 30.1.2023
Part 7	**M/o Heavy Industries**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
139.	DLF Cyber City Developers Limited HQRXIMLAPPLY00001173 AM23	12.9.2022	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to MHI on 24.11.2022. MHI vide

					OM dated 18.01.2023 has sought information from the firm. **The committee decided to seek clarification from the firm. Clarification sought from the firm on 03.02.2023**
140.	TRONICSZONE HQRXIMLAPPLY00000938 AM23	5.8.2022	500 nos. LINE FILTER 115/250VAC 5A, Qualtek make, part no. 851-05/006	85480000	The firm vide email dated 14.02.2023 has withdrawn the application. **Accordingly, the committee decided to close the case.**
141.	NORTHEAST MOTORS HQRXIMLAPPLY00001618 AM23	19.11.2022	366 units Motor Spare Parts	87089900	MHI vide OM dated 23.02.2023 has not recommended the case. **The committee decided to reject the case as per comments received from MHI vide OM dated 23.02.2023.**
142.	G K STEEL HQRXIMLAPPLY00001691 AM23	29.11.2022	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on30.11.2022 MHI vide OM dated 09.12.2022 has sought information from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to MHI on 13.01.2023. MHI vide OM dated 17.01.2023 has sought information from the firm. **The committee decided to seek clarification from the firm. Clarification sought from the firm on 02.02.2023. Reply received from the firm has been forwarded to MHI on 20.02.2023.**
143.	R K TRADERS HQRXIMLAPPLY00001824 AM23	12.12.2022	500 MT IRON & STEEL SHAFT (CUT INTO PIECES)	73269080	Comments received from MHI vide OM dated 01.02.2023 **The committee decided to examine the**

					case on file.
144.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870 AM23	16.12.2022	1512 nos. SPECIFICATION - Catalogue	85269190	Comments sought from MHI on 19.12.2022.MHI vide OM dated 20.12.2022 informed that the import item does not pertain to MHI. DoT and Meity may be consulted in the matter.Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 13.02.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. **Meity vide email dated 18.02.2023 has sought information from the firm**
145.	FAIRWAY SPORTS PRIVATE LIMITED HQRXIMLAPPLY00001905 AM23	20.12.2022	100 kgs. Spring Asm, Front, Leaf	73201011	The firm has been requested to submit supporting documents on 21.12.2022. The committee decided to send a final reminder to the firm. Reminder sent to the firm on 04.02.2023. **The committee decided to close the case due to non-reply from the firm.**
146.	CRESCENT TECHNO SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00001900 AM23	20.12.2022	6.175 MT 7 T Conveyor chain	73151290	The firm has been requested to submit supporting documents on 21.12.2022. The committee decided to send a final reminder to the firm. Reminder sent to the firm on 04.02.2023. **The committee decided to close the case due to non-reply from the firm.**
147.	SANDIP BUSINESS CENTRE HQRXIMLAPPLY00002046 AM23	9.1.2023	9.793 MT / 106 kgs. NUTBOLTWASHER and FERRULE	73181500, 69149000	The firm has been requested to submit supporting documents on 10.01.2023. The committee decided to send a final reminder to the firm. Reminder sent to the

					firm on 09.02.2023. **The committee decided to close the case due to non-reply from the firm.**
148.	UMA EXPORTS LTD HQRXIMLAPPLY00002097 AM23	13.1.2023	925 MT IRON AND STEEL SHAFT (SHIP CUTTING) OLD AND USED	73269080	Comments sought from MHI on 16.1.2023. **MHI vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 14.02.2023**
149.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002122 AM23	18.1.2023	81949 nos. and 35.64 MT Sub-Assemblies of Fastening system for Track Linking Project Elastic Pad Zwp 387/155 60kN 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Helical Spring Fe 28/38; Sub-Assemblies of Fastening system for Track Linking Project Intermediate Pad Zwp 432 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Check Rail Base Shim 240 x 240 x 3mm etc.	40082190, 73182100, 39219099, 73269099	Comments sought from MHI on 19.1.2023. **MHI vide OM dated 30.01.2023 informed that the item does not pertain to MHI. DPIIT may be consulted. Comments sought from DPIIT on 14.02.2023.**
150.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED	30.1.2023	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHIon 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI.

	HQRXIMLAPPLY00002209 AM23				DPIIT may be consulted in the matter. **The committee decided to seek comments from DPIIT.**
151.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002210 AM23	30.1.2023	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. **The committee decided to seek comments from DPIIT.**
152.	NGK SPARK PLUGS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002301 AM23	13.2.2023	55 nos. Machinery spare parts of oxygen sensor manufacturing machine and Machinery spare parts of spark plugs manufacturing machine	73194090, 72082510, 73181600	The ITC(HS) Codes applied by the firm are free. Clarification sought from the firm on 14.02.2023 **The committee decided to close the case due to non-reply from the firm.**
Part 8	**DRDO**				
Sl. No.	**Name of the applicant (M/s.) & HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
153.	Jungheinrich Lift Truck India Private Limited HQRXIMLAPPLY00371966 AM22	1.3.2022	2 pcs. Camera	85258900	The application has been forwarded to DRDO for comments. DRDO vide email dated 14.12.2022 has sought information from the firm.DL issued to the firm on 04.01.2023. The committee decided to send a final reminder to the firm. Final reminder sent to the firm on 10.02.2023. **The committee decided to close the case due to non reply from the firm.**

154.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002096 AM23	13.1.2023	1 no. PHANTOM VEO E-340 L	85258100	Recommended by DRDO vide email dated 07.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DRDO email dated 07.02.2023.**
155.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002125 AM23	18.1.2023	2 nos. VRI-DVEO-1310S-72G-C-29717 and VRI-DT3610-128G-MAG-M-29589	85258100	Comments sought from DRDO on 19.1.2023. DRDO vide email dated 03.02.2023 has sought information from the firm. Letter issued to the firm on 14.02.2023.**The committee decided to send reminder to the firm.**
156.	KAYDEE EXIM PRIVATE LIMITED HQRXIMLAPPLY00002123 AM23	18.1.2023	4 nos.low light sensor	85258900	Recommended by DRDO vide email dated 30.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the DRDO email dated 30.01.2023.**
Part 9	**M/o P&NG**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
157.	Interglobe Aviation Limited HQRXIMLAPPLY00000960 AM23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101920	Comments sought from M/o P&NG on 31.08.2022. **M/o P&NG informed the Committee that case is under examination with them.**
158.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY00001227 AM23	20.9.2022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported.Reminders sent on 20.10.2022 and 02.11.2022.

					The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. **M/o P&NG informed the Committee that case is under examination with them.**
159.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY00001256 AM23	21.9.202 2	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101249	Comments sought from M/o P&NG on 27.09.2022. **M/o P&NG informed the Committee that case is under examination with them.**
160.	HPCL-Mittal Energy Limited HQRXIMLAPPLY00001378 AM23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. M/o P&NG vide email dated

					03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. **M/o P&NG informed the Committee that case is under examination with them.**
161.	Srinivasa Lubes and Petroleums HQRXIMLAPPLY00001360 AM23	11.10.22	5000 MT Low Aromatic White Spirit	27101990	Comments received from M/o P&NG vide OM dated 06.01.2023. The committee decided to seek clarification from the firm regarding purpose of import. Clarification sought from the firm on 02.02.2023. **The committee decided to send a final reminder to the firm.**
162.	Mangalore Refinery and Petrochemicals Limited HQRXIMLAPPLY00001536 AM23	7.11.2022	2557.14 kgs. Diesel Secondary Reference Fuel – T Fuel; Diesel Secondary Reference Fuel – U Fuel; Hydrocarbon Rf – Iso Octane Astm Etc.	27101990, 29011000	Comments sought from P&NG on 09.11.2022. M/o P&NG vide email dated 22.11.2022 has sought some clarification from the firm. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. **M/o P&NG informed the Committee that case is under examination with them.**
163.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001563 AM23	14.11.2022	151080 kgs. ANYSOL- D100 19000KG / FLEXIBAG	27101920	Comments sought from M/o P&NG on 15.11.2022. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022.

					M/o P&NG informed the committee that case is under examination with them.
164.	BOSCH LIMITED HQRXIMLAPPLY00001586 AM23	15.11.2022	8600 MT F002.Z93.071 – Diesel EN 590	27101944	Recommended by M/o P&NG vide OM dated 13.02.2023. **The Committee decided to recommend the case subject to further approval by competent authority.**
165.	NIHON PARKERIZING (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00001680 AM23	23.11.2022	700 MT EXXSOL – D40 FLUID (DearomatisedHydrocarbonsSolvent)	27101239	Recommended by M/o P&NG vide OM dated 06.02.2023. **The Committee decided to recommend the case subject to further approval by competent authority.**
166.	V.S.M.AQUA PORT HQRXIMLAPPLY00001682 AM23	28.11.2022	500 MTIndustrial Solvent	38140010	Comments sought from M/o P&NG on 11.01.2023. **M/o P&NG informed the committee that case is under examination with them.**
167.	RVS PETRO CHEMICALS LIMITED HQRXIMLAPPLY00001696 AM23	30.11.2022	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101920	Comments sought from M/o P&NG on 21.12.2022. M/o P&NG vide email dated 02.01.2023 has sought information from the firm. DL issued on 02.01.2023. **M/o P&NG informed the committee that case is under examination with them.**
168.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001731 AM23	3.12.2022	2000 MT ANYSOL – D100 19000KG/FLEXIBAG	27101920	Comments sought from P&NG on 6.12.2022. M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under

					supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. **M/o P&NG informed the committee that case is under examination with them.**
169.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001730 AM23	3.12.2022	3000 MT FARASOL A	27101920	Recommended by M/o P&NG vide OM dated 13.02.2023. **The Committee decided to recommend the case subject to further approval by competent authority.**
170.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001729 AM23	3.12.2022	3600 MT FAROL 250	27101920	Recommended by M/o P&NG vide OM dated 13.02.2023. **The Committee decided to recommend the case subject to further approval by competent authority.**
171.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001727 AM23	3.12.2022	1500 MT FARAOL PO 100	27101920	Recommended by M/o P&NG vide OM dated 13.02.2023. **The Committee decided to recommend the case subject to further approval by competent authority.**
172.	RELIABLE INDUSTRIES HQRXIMLAPPLY00001725 AM23	3.12.2022	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101920	Comments sought from M/o P&NG on 19.12.2022. M/o P&NG vide email dated 27.12.2023 has sought information from the firm. Reply received from the firm has been forwarded to M/o P&NG on 16.01.2023. **M/o P&NG informed the committee that case is under examination with them.**

173.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY00001749 AM23	5.12.2022	300 MT ANYSOL- D60 19000KG / FLEXIBAG	27101920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. **M/o P&NG informed the committee that case is under examination with them.**
174.	EXXONMOBIL LUBRICANTS PRIVATE LIMITED HQRXIMLAPPLY00001833 AM23	13.12.2022	8000 MT Exxsol D40 De-aromatized Hydrocarbon solvent	27101920	Comments sought from P&NG on 16.12.2022. **M/o P&NG informed the committee that case is under examination with them.**
175.	Jyothi Lubricants HQRXIMLAPPLY00001887 AM23	19.12.2022	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. **M/o P&NG informed the committee that case is under examination with them.**
176.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00001910 AM23	19.12.2022	500 MT EXXSOL D30 (SOLVENT 125 / 240)	27101920	Comments sought from M/o P&NG on 21.12.2022. **M/o P&NG informed the committee that case is under examination with them.**
177.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00002026 AM23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. **M/o P&NG informed the committee that case is under examination with them.**

178.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002075 AM23	11.1.2023	3060 kgs. Gasoline, Euro-6 Cert Fuel E10	27101290	Comments sought from P&NG on 12.1.2023 **M/o P&NG informed the committee that case is under examination with them.**
179.	ASIPIYA CHEMICALS AND SOLVENT PRIVATE LIMITED	2.2.2023	1500 MT MINERAL HYDROCARBON OIL	27101290	Comments sought from P&NG on 2.2.2023 **M/o P&NG informed the committee that case is under examination with them.**
180.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002251 AM23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. **M/o P&NG informed the committee that case is under examination with them.**
181.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY00002303 AM23	9.2.2023	2444 kgs. Gasoline, EURO-6 Cert Fuel E10 (EURO VI Gasoline) and Gasoline, Indian Reference fuel E20 acc. IS 17943 : 2022	27101241, 27101242	Comments sought from P&NG on 14.2.2023. M/o P&NG vide email dated 09.02.2023 informed that the application is incomplete.**The committee decided to send reminder to the firm.**
182.	FEV INDIA PRIVATE LIMITED HQRXIMLAPPLY00002316 AM23	14.2.2023	50000 ltrs. Gasoline type E20 India, CEC RF-02-08 E5 F200L, DIESEL B7 EURO6 CERT F200L and DIESEL B7 EURO6 CERT F200L	27101242, 27101241, 27102020	The firm has been requested to submit technical specifications on 15.02.2023. **The committee decided to send reminder to the firm.**
Part 10	**DoT and M/o Civil Aviation**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**

183.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY00000870 AM23	26.7.22	1072 Nos 6109088 SENSOR GP-OBJECT 16 nos 5075550 SENSOR GP-OBJECT	85261000	**Comments received from DGCA vide email dated 18.08.2022.** Comments sought from DoT vide letter dated 04.08.2022. DOT vide Letter dated 21.11.2022 has requested the applicant to obtain scrutiny-based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported. The firm has been directed to obtain scrutiny based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported on 13.12.2022. Reminder sent to the firm on 28.12.2022 and 12.01.2023. The committee decided to send final reminder to the firm. Reminder sent to the firm on 27.01.2023 and 11.02.2023. **The committee decided to close the case due to non replyby the firm.**
184.	IDEMIA SYSCOM INDIA PRIVATE LIMITED HQRXIMLAPPLY00000869 AM23	26.7.22	5 Nos Mesta Compact Series	85261000	Comments sought from DoT vide letter dated 16.08.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm.Reply from the firm referred to DoT vide email dated 12.10.2022. DoT vide email dated 11.11.2022 has sought

					import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm.Reminder sent to the firm on 01.12.2022. Reply received from the firm forwarded to DoT on 20.12.2022. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 13.02.2023. **The committee decided to send reminder to the firm.**
					Comments sought from M/o Civil Aviation on 16.08.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. **Reply received from the firm has been forwarded to DGCA on 18.01.2023.**
185.	TATA STEEL LIMITED HQRXIMLAPPLY00001329 AM23	6.10.2022	1 no. Receiver Transmitter Antenna Assembly	85261000	Comments sought from DoT on 07.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. **Reminder sent to the firm on 01.12.2022**
					Comments sought from M/o Civil Aviation on 07.10.2022. DGCA vide email dated 22.12.2023 has

					sought information from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 15.02.2023. DGCA vide email dated 15.02.2023 has again sought information from the firm. **DGCA informed the committee that the case is under examination with them.**
186.	Aptiv Components India Private Limited HQRXIMLAPPLY00001419 AM23	19.10.2022	40000 nos. Module Asm Srr5 Ecu Rl (Model No. 2h5tr) And Module Asm Srr5 Ecu Rr (Model No. 2h5tr)	85261000	Comments sought from DoT on 19.10.2022. DoT vide email dated 11.11.2022 has sought scrutiny-based ETA and import license from RLO of WPC wing. The committee decided to send reminder to the firm. **Reply received from the firm has been forwarded to DoT on 17.02.2023**
					Comments sought from DGCA on 19.10.2022. DGCA vide email dated 19.01.2023 informed that on scrutiny of application and documents it is observed that applicant has requested total 40000 RADAR , which seems they are importing for trading . therefore, DGFT may take necessary action accordingly.
187.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00001486	1.11.2022	1 set Doppler Radar System	90312000	Comments sought from DoT on 02.11.2022. DoT vide email dated 11.11.2022 has sought

	AM23				import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 13.12.2022. **Reminder sent to the firm on 27.01.2023 and 11.02.2023.The committee decided to send final reminder to the firm.**
					Comments sought from DGCA on 02.11.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. Reply received from the firm has been forwarded to DGCA on 13.12.2022. DGCA vide email dated 22.12.2022 informed that the items proposed to import ITC(HS) Code:90312000 does not come under the purview of DGCA. Therefore, they have no comments on subject matter.
188.	ALPHANAV INDIA PRIVATE LIMITED HQRXIMLAPPLY00001562 AM23	14.11.2022	1 no. Radar JMA 5312 – 6BB	85261000	Comments sought from DOT on 14.11.2022 DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. **Reminder sent to the firm on 03.02.2023.The committee decided to send a final reminder to the firm.**
					Comments sought from DGCA on 14.11.2022.

					DGCA vide email dated 24.02.2023 informed that the ITC(HS) code specified in tabled total items proposed to import are not pertinent to DGCA. Therefore, comments of DGCA may be treated as NIL.
189.	AZISTA INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001670 AM23	26.11.2022	1 set ENFORCE AIR TM RADIO-EA-MIL-CORE (PT-b)	85176290	Comments sought from DGCA on 05.12.2022. **DGCA informed the committee that the case is under examination with them.**
					Comments sought from DoT on 05.12.2022. **DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023.**
190.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001698 AM23	30.11.2022	1 no. AFR-1 SATELLITE	88026000	Comments sought from DGCA on 05.12.2022. **DGCA informed the committee that the case is under examination with them.**
					Comments sought from DoT on 05.12.2022. **DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022.**
191.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED	3.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE	85261000	Comments sought from DGCA on 06.12.2022. **DGCA informed the committee that the**

	HQRXIMLAPPLY00001740 AM23		RADAR (PART No. 882104815000)		**case is under examination with them.**
					Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. **The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023**
192.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001739 AM23	3.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 06.12.2022. **DGCA informed the committee that the case is under examination with them.**
					Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. **The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023.**
193.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001738 AM23	5.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 6.12.2022. **DGCA informed the committee that the case is under examination with them.**
					Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain

					import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. **The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023.**
194.	TATA ADVANCED SYSTEMS LIMITED HQRXIMLAPPLY00001763 AM23	6.12.2022	6 nos. FIELDCTRL RADAR TRACKER; FIELDCTRL RADAR CLASSIFIER; FIELDCTRL RANGE 90/20 3D MIMO RADAR etc.	85269190 / 85261000	Comments sought from DGCA on 12.12.2022. **DGCA vide email dated 24.02.2023 informed that the ITC(HS) code specified in tabled total items proposed to import are not pertinent to DGCA. Therefore, comments of DGCA may be treated as NIL.**
					Recommended by DoT vide letter dated 15.02.2023
195.	DR KHURSHEDD AHMAD, PRINCIPAL INVESTIGATOR, S&H HQRXIMLAPPLY00001925 AM23	23.12.2022	4 units 5g Solar PTT-100 Satellite Transmitter	85269150	Comments sought from DoT on 12.01.2023. **The committee decided to resend the application to DoT. Application again sent to DoT on 20.01.2023. DoT vide letter dated 09.02.2023 requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023**
					Comments sought from DGCA on 12.01.2023. **DGCA informed the committee that case is under examination with them.**
196.	ELCOME INTEGRATED SYSTEMS PRIVATE	27.12.2022	1 no. RADAR KODEN MDC	85261000	Recommended by DoT vide letter dated 15.02.2023

	LIMITED HQRXIMLAPPLY00001951 AM23		7910 WITH 6 FEET ANTENNA		Recommended by DGCA vide email dated 31.01.2023. **The committee decided to approve the case subject to the conditions mentioned in the DOT letter dated 15.02.2023 and DGCA email dated 31.01.2023**
197.	3E Saleserv HQRXIMLAPPLY00002051 AM23	9.1.2023	8 pcs. smart sensor 200S 60Ghz Radar UL SBC-01UL	85261000	Comments sought from DoT on 10.1.2023. **DoT vide email dated 13.02.2023 has requested the applicant to obtain a scrutiny based ETA and import license by respective Regional Licensing Office of WPC Wing for grant of import authorization for import of restricted item. Letter issued to the firm on 13.02.2023.**
					Comments sought from DGCA on 10.1.2023 **DGCA informed the committee that case is under examination with them.**
198.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00002124 AM23	17.1.2023	2 nos. RADAR MAGNUM 4ft 4kw and RADAR QUANTUM 2 Q24D WITH ACCESSORIES	85261000	Comments sought from DoT on 19.1.2023. **DOT vide email dated 13.02.2023 has informed the firm to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 13.02.2023.**
					Comments sought from DGCA on 19.1.2023 **DGCA informed the committee that case is under examination with them.**

199.	Wartsila Voyage Limited HQRXIMLAPPLY00002154 AM23	19.1.2023	1 no. Radio Direction finder	85269130	Comments sought from DoTon 23.1.2023.**DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. Reply received from the firm has been forwarded to DoT on 23.02.2023** Recommended by DGCA vide email dated 07.02.2023.
200.	SILVERLINE TECHNO SOLUTIONS HQRXIMLAPPLY00002180 AM23	24.1.2023	10 nos. Differential global positioning system, Greenvalley /LI Base GNSS RTK Receiver	90153090	Comments sought from DoT on 24.1.2023. **DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023.** Comments sought from DGCA on 24.1.2023 **DGCA informed the committee that case is under examination with them.**
201.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00002177 AM23	20.1.2023	1 no. Target Processor-04Nos, MDT-02Nos, MDS SW 01No, FW to upgrade RU5, RU6 Gen 1 -22Nos SW Build-01 No	85261000	**For ex-post facto approval**

202.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00002186 AM23	20.1.2023	14 nos. Dual High Power DME (HP DME) with Accessories and Dual Low Power DME (LP DME) with Accessories	85269110	**For ex-post facto approval**
203.	CONTINENTAL AUTONOMOUS MOBILITY INDIA PRIVATE LIMITED HQRXIMLAPPLY00002215 AM23	31.1.2023	2733 nos. AUTOMOTIVE RADAR SENSOR	85261000	Comments received from DoT vide email dated 09.02.2023.
					Comments received from DGCA vide email dated 24.02.2023. **The committee decided to refer the matter to DGCA for clarification on their comments.**
204.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244 AM23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023.
					Comments sought from DGCA on 6.2.2023 **DGCA informed the committee that case is under examination with them.**
205.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00002281 AM23	8.2.2023	7 sets Dual DVOR with accessories	85269150	Recommended by DOT vide letter dated 15.02.2023
					Recommended by DGCA vide U.O. Note dated 13.02.2023 **The committee decided to approve the**

					case subject to the conditions mentioned in the DOT letter dated 15.02.2023 and DGCA email dated 13.02.2023
206.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328 AM23	15.2.2023	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 **DGCA informed the committee that case is under examination with them.**
Part 11	**M/o Civil Aviation**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
207.	Innxt Aviation Private Limited HQRXIMLAPPLY00001071 AM23	25.8.22	210 nos Nozzles, Packing Performed, Filter Element	88033000	Comments sought from M/o Civil Aviationon 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA vide email dated 19.01.2023 has sought information from the firm. The committee decided to send DL to the firm. **Letter issued to the firm on 01.02.2023.**
208.	ABHYUDAY BHARAT MEGA DEFENSE CLUSTER LLP HQRXIMLAPPLY00001337 AM23	8.10.2022	5 nos. Cockpit Element (Set 3 units); Load Bearing Frame of the CH-7 Helicopter with Elements of the control system; Helicopter tail boom; Helicopter Blades etc.	88073000	Comments sought from DGCA on 10.10.2022. DGCA vide email dated 23.12.2022 informed that the items proposed to import for defence R&D project purpose, and they are not going to use/installed on any civil aircraft for any purpose. Therefore, DGCA has no comments in the matter. Comments received from DDP vide email

					dated 10.01.2023. Committee decided to confirm the end-sue from Indian Army. **Confirmation has been sought from Indian Army on 10.02.2023.**
209.	PN TRADE AND SERVICES HQRXIMLAPPLY 00001367AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. **M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023.**
210.	Praphulla Raj Singh HQRXIMLAPPLY00001721 AM23	2.12.2022	1 no. Two Seater Aircraft	88022000	Committee noted that the given application is submitted against a Permanent IEC meant for personal use. Committee decided to seek clarification on purpose of imports from the applicant.
211.	Praphulla Raj Singh HQRXIMLAPPLY00002065 AM23	10.1.2023	1 no. Two Seater Aircraft	88022000	Comments sought from DGCA on 11.1.2023 **DGCA informed the committee that case is under examination with them.**
212.	BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002117 AM23	17.1.2023	2 pcs. Cleo Dronut X1	88062200	Comments sought from M/o Civil Aviation on 18.1.2023 **DGCA informed the committee that case is under examination with them.**
213.	WILD VENTURES HQRXIMLAPPLY00002279 AM23	9.2.2023	1 no. 01 X POWER HANG GLIDER WITH 912CC ENGINE	88022000	Comments sought from DGCA on 9.2.2023

214.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295 AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments sought from M/o Civil Aviation on 13.2.2023 **DGCA informed the committee that case is under examination with them.**
215.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00002317 AM23	14.2.2023	1 no. EQUINOX 6X50 Equinoz Z2	90058090	The firm has been requested to submit supporting documents on 15.02.2023.
Part 12	**Department of Biotechnology**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
216.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY00000527 AM2	13-06-2022	4 VLS Aceol (Hofsteniamiamia) worms	1062000	**Recommended by DAHD vide OM dated 28.06.2022.** Comments sought from D/o Biotechnology on 17.06.2022. **D/o Biotechnology vide email dated 10.02.2023 has sought information from the firm. Letter issued on 15.02.2023.**
Part 13	**D/o Food & PD**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
217.	EncubeEthicals Private Limited HQRXIMLAPPLY00000175 AM23	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131900	Comments sought from D/o Food & PD on 28.04.2022. D/o Food & PD vide OM dated 13.12.2022 has informed that they have no input to offer. Comments received from D/o Pharma on 03.01.2023.**Committee decided to seek**

					comments from FSSAI and DoHFW. Comments sought from FSSAI and DoHFW on 09.02.2023.
218.	ATNT LABORATORIES HQRXIMLAPPLY00002343 AM23	16.2.2023	1000 kgs. ANIAML FOOD having animal origin material	23099039	Comments sought from D/o Food on 16.02.2023
Part 14	**Department of Agriculture, Cooperation and Farmers' Welfare**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
219.	MANISH AGARWAL HQRXIMLAPPLY00000521 AM23	10-06-2022	50000.000 NOS Tiller Blade Used in Rotavators Of Agriculture Machinery	84329090	Comments sought from DA&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022 and 10.09.2022. **Reply from the firm referred to DA&FW on 17.10.2022**
220.	MIDAS OVERSEAS HQRXIMLAPPLY00001429 AM23	20.10.2022	200 MT Muskmelon Seeds	12077090	Comments sought from DA&FW on 03.11.2022.
221.	Shri Ram Gopal Ji HQRXIMLAPPLY00001036 AM23	20.8.22	100 MT Musk Melon Seeds	12077090	Comments sought from DA&FW on 03.11.2022.
222.	MANISH AGARWAL HQRXIMLAPPLY00001879 AM23	18.12.2022	50000.000 NOS TILLER BLADE USED IN ROTAVATORS OF	84329090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 19.12.2022

			AGRICULTURE MACHINERY		
223.	CHIRAG CORPORATION HQRXIMLAPPLY00002315 AM23	14.2.2023	150/150 (300) sets COMPONENTS OF POWER TILLER (ROTARY TILLER) - GEARBOX (TRANSMISSION) and COMPONENTS OF POWER TILLER (ROTARY TILLER) - ROTAVATOR	84329010	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 15.2.2023
Part 15	**MeitY**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
224.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000608 AM23	22-06-2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022. **MeitY vide email dated 12.02.2023 has sought information from the firm.**
225.	ST. JUDE MEDICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00002121 AM23	12.1.2023	363 nos. OPTISm PC E.4.3 INTL RFB, M5 Engine V2 RFB FRU, OPTISm DOC RFB, ILUMIEN OPTIS PC E.4.3 INTL RFB etc.	90189099	Comments sought from MeitY on 18.1.2023. MeitY vide email dated 15.02.2023 has sought information from the firm.

226.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY00002201 AM23	27.1.21023	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.	85176290, 85176990	Comments sought from MeitY on 31.01.2023
Part 16	**PESO**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
227.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579 AM23	14.11.2022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. **PESO vide letter dated 23.02.2023 has sought information from the firm.**
228.	SBL ENERGY LIMITED HQRXIMLAPPLY00001851 AM23	15.12.2022	500 MT Trinitrotoluene (TNT)	36020090	Recommended by PESO vide letter dated 23.02.2023. **The committee decided to examine the case on file for the approval of competent authority.**
229.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00002078 AM23	11.1.2023	6300 Km of Shock Tube	36036000	Recommended by PESO vide letter dated 23.02.2023. **The committee decided to examine the case on file for the approval of competent authority.**
230.	INDIAN EXPLOSIVES	11.1.202	79840 pcs.	36036000	Recommended by PESO vide letter dated

	PRIVATE LIMITED HQRXIMLAPPLY00002080 AM23	3	ELECTRONIC BLASTING CAP, ALL TIGER DET/IKON/EDEV/UNITRONIC600,DETONATORS ELECTRONIC UN0456/0513/0511		23.02.2023. **The committee decided to examine the case on file for the approval of competent authority.**
231.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00002079 AM23	11.1.2023	4000 kgs. Cyclotetramethylenetetranitramine (HMX/Octogen), HMX grade B for Shock Tube, UN 0226, Class 1.1D	36020010	Recommended by PESO vide letter dated 23.02.2023. **The committee decided to examine the case on file for the approval of competent authority.**
Part 17	**MoEF&CC (SU Division)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
232.	Kuru Agri Products HQRXIMLAPPLY00000807 AM23	18.07.2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022.Reply received from the firm has been forwarded to MoEF&CC(SU) on 09.11.2022.Reminder sent to MoEF&CC(SU) on 06.01.2023. **The committee decided to send reminder to MoEF&CC(SU Division)**
233.	Balaji Agrifuels Private Limited	19.07.2022	1000 MT SANDALWOOD	44039922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022.

	HQRXIMLAPPLY00000817 AM23		/SANDALWOOD LOGS (SANTALUM ALBUM)		MoEF&CC has sought specific documents from the applicant vide its OM dated 20.01.2023. **The committee decided to send a final reminder to the firm.**
234.	CLOUD 9 HQRXIMLAPPLY00001942 AM23	27.12.2022	10 MT Sandalwood (Santlum Album)	44039923	Comments sought from MOEF&CC (SU Divn) on 27.12.2022. MOEF&CC (SU) vide OM dated 04.01.2023 has sought information from the applicant. Letter sent to the applicant on 10.01.2023. **The committee decided to send a final reminder to the firm.**
235.	ADITI INTERNATIONAL HQRXIMLAPPLY00002127 AM23	18.1.2023	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. **The committee decided to send reminder to the firm.**
236.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134 AM23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 15.02.2023**. The committee decided to send reminder to the firm.**
Part 18	**MSME**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
237.	BD CORP	24.11.20	8000 pcs.	33074900	Comments sought from MSME on

	HQRXIMLAPPLY00001653 AM23	22	Shoe Air Freshener Balls – Plastic balls and scent inside to remove bed smell from shoes.		13.12.2022
238.	SANCHETI GLOBAL INC HQRXIMLAPPLY00001658 AM23	25.11.2022	15 nos. / 2 kgs. 15 nos. of SAMPLES OF AIR FRESHNER and 2 kgs. of SAMPLES OF INCENSE STICKS	33074900	**Recommended by MSME vide email dated 07.02.2023. Committee decided to approve the case subject to conditions mentioned in the MSME email dated 07.02.2023**
Part 19	**MoEF&CC (OC)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
239.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00390203 AM22	16.3.2022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3-Pentafluoropropane (HFC-245fa)	38273100	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 24.03.2022.**
240.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00000037 AM23	30.3.2022	5000 MT TRANS-1,3,3,3 – TETRAFL UOROPROP-1-ENE) i.e. HFO-1234ze	29035100	Recommended by MoEF&CC (OC) vide OM dated 08.04.2022.Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to Approve the case for 900 MTs subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**

241.	STALLION ENTERPRISES HQRXIMLAPPLY00001145 AM23	6.9.22	1000000 Kgs R410A	38276500	Recommended by MoEF&CC (OC) vide OM dated 29.09.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 29.09.2022.**
242.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY00001309 AM23	24.9.2022	10000 kgs. 1,1,1,2,3,3,3-HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.Letter issued to the firm on 13.12.2022. Reply received from the firm on 30.12. 2022.Committee **decided to seek necessary clearances once again from the applicant. Letter sent to the firm on 01.02.2023. Reply is awaited.**
243.	Borgwarner India Private Limited HQRXIMLAPPLY00001324 AM23	6.10.2022	32000 nos. REFRIGERANT GAS R134a (R134A IN 450 GM CAN)	29034500	Comments received from MoEF&CC vide OM dated 28.10.2022.The committee decided to seek details of the end use in the said case. Reply received from the firm on 06.02.2023. The committee noted that the firm is not an actual user. **Accordingly, the committee decided to reject the case.**
244.	REFEX INDUSTRIES LIMITED	21.10.2022	1000000 kgs. R410a – HFC Refrigerant	38276300, 38276100,	Recommended by MoEF&CC (OC) vide OM dated 07.11.2022. Further, the applicant

	HQRXIMLAPPLY00001437 AM23		Gas; R404a – HFC Refrigerant Gas; 1,1-Difluoroethane – R- 152a or HFC-152a etc.	29034300	submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to approve the case for 100 MTs of R410a and 200MTs of R404a only subject to conditions mentioned in the MoEF&CC (OC) OM dated 11.07.2022.**
245.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY00001591 AM23	16.11.2022	66000 MT R 134a Disposable CAN (450 Gm)	29034500	Comments sought from MoEF&CC(O) on 17.11.2022. **MoEF&CC(O) vide OM dated 23.11.2022 has sought further details from the firm. Letter issued on 14.12.2022.**
246.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00001589 AM23	03.11.2022	2000000 kgs. 1,1,1,2 TETRAFLUOROETHANE (R134A)	29034500	Comments received from MoEF&CC(O) vide OM dated 23.11.2022. **The committee deferred the case for further examination.**
247.	A S H TRADERS HQRXIMLAPPLY00001644 AM23	23.11.2022	24 kgs. R 404 YORK GAS	38271100	Comments sought from MoEF&CC(OC) on 23.11.2022. **MoEF&CC(O) vide OM dated 12.12.2022 has sought some information from the applicant.**
248.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY00001640 AM23	22.11.2022	1 kg. R240fa Standard	29037800	Comments sought from MoEF&CC (O) on 23.11.2022. **MoEF&CC(OC) vide OM dated 12.12.2022 has sought some information from the firm.**
249.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY00001713 AM23	1.12.2022	165000 nos. R134A Disposable CAN (450 Gm)	29034500	**The firm has withdrawn the application. The committee decided to close the case.**

250.	NIFCO SOUTH INDIA MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY00001732 AM23	3.12.2022	700 kgs. PENTAFLUOROETHANE – HFC 125	29034400	Comments received fromMoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. **Letter issued on 28.12.2022. Reminder sent on 27.01.2023 and 11.02.2023. Committee decided to issue a final reminder.**
251.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00001744 AM23	5.12.2022	300 MT R-134a Cans 450 Grams (Tetrafluoroethane)	29034500	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek details of the processing/manufacturing proposed to be undertaken from the firm. **Letter issued on 06.01.2023.**
252.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00001778 AM23	9.12.2022	500 MT HFC-125 (44%), HFC-143a (52%), HFC-134a(4%)	38276100	Comments received fromMoEF&CC(OC) vide OM dated 21.12.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. **Letter issued to the firm on 06.01.2023. Committee decided to seek a valid CTO from the applicant.**

253.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00001819 AM23	12.12.2022	2000 MT Tetrafluoroethane R134a (HFC-134a) and Difluoroethane R152a (HFC-152a)	29034500 / 29034300	Recommended by MoEF&CC(OC) vide OM dated 21.12.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 21.12.2022.**
254.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00001868 AM23	16.12.2022	1000 MT 1,1,1,2-TETRAFLUOROETHAN E, HFC - 134a	29034500	Comments received from MoEF&CC(O) vide OM dated 29.12.2022. **Committee decided to seek a valid CTO from the applicant.**
255.	PAM INDUSTRIES HQRXIMLAPPLY00001873 AM23	17.12.2022	100000 kgs. Refrigerant Gas R404A	38276100	Comments received from MoEF&CC(OC) vide OM dated 29.12.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 29.12.2022.**
256.	STALLION ENTERPRISES HQRXIMLAPPLY00001927 AM23	23.12.2022	1000000 kgs. (PENTA &TETRAFLUOROETHANE)R404A	38276100	Comments received from MoEF&CC(OC) vide OM dated 03.01.2023. **The committee deferred the case for further examination.**

257.	BETA HEALTH CARE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001984 AM23	29.12.2022	4 nos. HEAT PUMP (REGRIGERANT R-134a)	38247100	Comments sought from MOEF&CC(OC) on 2.1.2023 **MoEF&CC(OC) vide OM dated 10.01.2023 has sought information from the firm.**
258.	R3 CROP CARE PRIVATE LIMITED HQRXIMLAPPLY00001991 AM23	31.12.2022	200 MT 1,1,1-Trifluoro Ethane	29037790	**MoEF&CC(OC) vide OM dated 19.01.2023 has not recommended the case. Committee decided to reject the given application.**
259.	STALLION ENTERPRISES HQRXIMLAPPLY00002003 AM23	2.1.2023	50000 KGs (1,3,3,3-Tetrafluoroprop-1-ene) HFO-1234ze	29035100	Recommended by MoEF&CC(OC) vide OM dated 10.01.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 10.01.2023**
260.	ALLTEMP SUSTAINABLE REFRIGERANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002057 AM23	10.1.2023	309 kgs. Tetrafluorothane (HFC-134a)	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.01.2023. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter sent to the firm on 10.01.2023.**
261.	CIPLA LIMITED HQRXIMLAPPLY00002074	30.12.2022	300000 kgs. PROPELLANT 134A	29034500	Recommended by MoEF&CC(O) vide OM dated 19.01.2023

	AM23		(TETRAFLUORO ETHANE)		**The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 19.01.2023**
262.	EMERSON ELECTRIC COMPANY (INDIA) PRIVATELIMITED HQRXIMLAPPLY00002148 AM23	19.1.2023	176 kgs. Opteon XL41(R454B)Refrigerant Difluoromethane 2,3,3,3-Tetrafluoropropene44Kg Cylinder each (176KG)	38276800	Recommended by MoEF&CC(O) vide OM dated 01.02.2023 **The committee decided to approve the case for R&D Purposes subject to the conditions mentioned in the MoEF&CC(O) OM dated 01.02.2023**
263.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002161 AM23	21.1.2023	1000 MT Difluoromethane (HFC-32)	29034200	Comments received from MoEF&CC(O) vide OM dated 01.02.2023. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
264.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002164 AM23	21.1.2023	250 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
265.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002162 AM23	21.1.2023	1000 MT Difluoromethane (HFC-32)	29034200	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
266.	MPCL INDUSTRIES	21.1.202	500 MT	38276300	Comments received from MoEF&CC(O)

	LIMITED HQRXIMLAPPLY00002163 AM23	3	HFC-32 (50%)+HFC-125 (50%) (R410A)		vide OM dated 01.02.2023 **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
267.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002168 AM23	21.1.2023	250 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
268.	VAMSI LABS LIMITED HQRXIMLAPPLY00002255 AM23	4.2.2023	250 kgs. Halogenated derivatives of cyclanic, cyclenic or cycloterpenichydrocarbons : BROMOFLUOROMETHANE 99.9%	29037900	**MoEF&CC(O) vide OM dated 17.02.2023 has not recommended the case.** **Committee decided to reject the given application.**
269.	COOLMATE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00002265 AM23	7.2.2023	490 MT 404A REFRIGERANT GAS and R426A REFRIGERANT GAS NON ODS	38276100 / 38276400	**Recommended by MoEF&CC(O) vide OM dated 23.02.2023.** Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. **The Committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 23.02.2023**
270.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002266 AM23	7.2.2023	4000 MT Chlorodifluoroethanes (HCFC-142B)	29037400	Recommended by MoEF&CC(O) vide OM dated 23.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated**

					23.02.2023
271.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY00002314 AM23	14.2.2023	240000 kgs. REFRIGERANT R134A	29034500	Comments received from MoEF&CC(O) vide OM dated 23.02.2023. **The committee deferred the case for further examination.**
272.	EXCEL FLUOROCHEM PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY00404730 AM22	28.3.2022	846 MT R134a, R410a, R32 etc.	29034500, 38276300, 29034200	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022.The firm has submitted the requisite documents for R-32. **Committee decided to approve imports for 144 MTs of R-32 subject conditions mentioned in MoEF&CC(O) OM dated 08.04.2022**
Part 20	**D/o C&PC**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
273.	Max Speciality Films Private Limited HQRXIMLAPPLY00001101 AM23	30.8.22	1500 Pcs Fibre Reinforced Plastic core- FRPCore(Second Hand/Reusable)	39234000	**Recommended by D/o C&PC vide OM dated 21.11.2022** Comments sought from MoEF&CC(HSMD) on 01.09.2022. Committee decided to direct the firm to approach MoEF&CC vide the IWMS portal.
274.	Sirim Scientific Solutions HQRXIMLAPPLY00001074 AM23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211100	**Recommended by D/o C&PC vide OM dated 01.11.2022.** Comments sought from MoEF&CC on 06.09.2022. Committee decided to direct the firm to approach MoEF&CC vide the

					IWMS portal.
275.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585 AM23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from C&PC on 06.09.2022. **D/o C&PC informed the committee that the case is under examination with them.**
276.	AlchemieFinechem Private Limited HQRXIMLAPPLY00001131 AM23	5.9.22	3500 MT DENATURED ETHYLALCOHOL	22072000	Recommended by D/o C&PC vide OM dated 10.02.2023. **The committee decided to approve the case subject to the condition mentioned in the D/o C&PC OM dated 10.02.2023.**
277.	Mylan Laboratories Limited HQRXIMLAPPLY00001478 AM23	31.10.2022	4992 ltrs. SDA 3A 200 PROOF (Specially Denatured Alcohol)	22072000	Recommended for 3.93 MT by D/o C&PC vide OM dated 09.02.2023 **The committee decided to approve the case for 3.93 MT subject to the condition mentioned in the D/o C&PC OM dated 09.02.2023.**
278.	IOL CHEMICALS AND PHARMACEUTICALS LIMITED HQRXIMLAPPLY00001582 AM23	16.11.2022	75000 MT ETHYL ALCOHOL	22072000,	Recommended for 55,200 MT by D/o C&PC vide OM dated 09.02.2023. **The committee decided to approve the case for 55,200 MT subject to the condition mentioned in the D/o C&PC OM dated 09.02.2023.**
279.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00001755 AM23	5.12.2022	5000 Mt DENATURED ETHYL ALCOHOL	22072000	Comments sought from D/oC&PC on 6.12.2022 D/o C&PC vide email dated 15.12.2022 has sought information from the firm.DL issued

					on 20.12.2022. D/o C&PC vide email dated 18.01.2023 informed that no reply received from the firm till date. **The committee decided to send a reminder to the firm. Reminder sent to the firm on 03.02.2023. Reply received from the firm has been forwarded to D/o C&PC on 07.02.2023. D/o C&PC vide email dated 22.02.2023 has requested to call following information from the firm:** 1. Dully filled application form indicating the use of raw material i.e. is DEA to produce specific products, with location where it is to be consumed; 2. Detailed, authentic test analysis report of DEA from importing country. **The committee decided to seek clarification from the firm.**
280.	GUJARAT NARMADA VALLEY FERTILIZERS & CHEMICALS LIMITED HQRXIMLAPPLY00001968 AM23	29.12.2022	50000000 ltrs. DENATURED ETHYL ALCOHOL (DEA)	22072000	Comments sought from C&PC on 30.12.2022 **D/o C&PC vide email dated 03.01.2023 has sought information from the firm. D/o C&PC vide email dated 22.02.2023 informed that the case is under process**

281.	ALKYL AMINES CHEMICALS LIMITED HQRXIMLAPPLY00001985 AM23	30.12.2022	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from D/o C&PC on 02.1.2023 D/o C&PC vide email dated 12.01.2023 has requested to advise the applicant firm to apply for requirement/import of DEA after getting valid environmental clearance, valid for at least upcoming one year. The firm directly replied to D/o C&PC vide email dated 04.02.2023. D/o C&PC vide email dated 22.02.2022 informed that in absence of valid environmental clearance certificate approved SoPs dated 05.05.2022 made in this regard do not allow to get recommended such applications. **C&PC informed the committee that the case is under process**
282.	N N GRAPHICS HQRXIMLAPPLY00002042 AM23	7.1.2023	1220 nos. POF(POLYOLEFIN) shrink film used for industrial grade packing	39206912	The firm has been requested to submit supporting documents on 09.01.2023. The committee decided to also seek clarification whether the said goods are new/re-cycled/waste. Letter sent to the firm on 02.02.2023. The committee decided to send reminder to the firm.
283.	NISHANT ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00002109 AM23	16.1.2023	5000 MT DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 17.1.2023 **D/o C&PC vide email dated 02.02.2023 has sought information from the firm.** **D/o C&PC vide email dated 22.02.2023 has informed that the case is under**

					process.
284.	SATYAM PETROCHEMICALS HQRXIMLAPPLY00002120 AM23	17.1.2023	30000 MT Ethyl Alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 18.1.2023 **D/o C&PC vide email dated 22.02.2023 has informed that the case is under process.**
285.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002225 AM23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 **The committee decided to send reminder to Chemical Division in D/o C&PC**
286.	SHAKTI DISTILLERIES PRIVATE LIMITED HQRXIMLAPPLY00002228 AM23	31.1.2023	10000 MT DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 1.2.2023 D/o C&PC vide email dated 13.02.2023 has sought information from the firm. D/o C&PC vide email dated 22.02.2023 informed that as per approved SoP guidelines Performa Invoice, Purchase Order including analysis test report of DEA are essential. DGFT may communicate to the applicant accordingly submit the details. **The committee decided to send reminder to the firm.**
287.	LAXMI ORGANIC INDUSTRIES LIMITED HQRXIMLAPPLY00002246 AM23	3.2.2023	150000 MT DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 6.2.2023 D/o C&PC vide email dated 13.02.2023 has sought information from the firm. **The committee decided to send reminder to the firm.**

288.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002260 AM23	6.2.2023	2.5 kgs. Tert-Butanol-D10 (CAS No.53001-22-2) and Sulfuric Acid-D2 (CAS No.13813-19-9)	28459090	The firm has been requested to submit supporting documents on 07.02.2023. **The committee decided to send reminder to the firm.**
Part 21	**MoEF&CC (HSMD)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
289.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY00314896 AM22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. **Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022. Committee decided to direct the firm to provide suitable NOC from MoEF&CC. Letter sent to the firm on 01.02.2023.**
290.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY00000449 AM23	01-06-2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019000	Comments sought from MoEF (HSMD) on 28.06.2022. **Reminder sent on 10.08.2022.**
291.	Mahavir Bullion &Refinery Private Limited HQRXIMLAPPLY00000720 AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto	71123000	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022.**The committee decided to send reminder to MoEF&CC.**

			7%, Silver 4%, Copper15%)		The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. **The firm replied on 26.09.2022**
292.	Parker Precious Metals LLP HQRXIMLAPPLY00000616 AM23	23-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC.**
					The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. **The firm replied on 07.10.2022**
293.	AJ Refinery Private Limited HQRXIMLAPPLY00000615 AM23	23-06-2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC.**
					The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. **The firm replied on 18.08.2022**
294.	Bright Metal Refiners HQRXIMLAPPLY00000621 AM23	23-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC.**
					The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on

					10.08.2022. **The firm replied on 03.10.2022**
295.	Sovereign Metals Limited HQRXIMLAPPLY00000617 AM23	23-06-2022	6 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC.**
					The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. **The firm replied on 27.09.2022**
296.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY00000618 AM23	23-06-2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022.Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
					The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. **The firm replied on 25.08.2022**
297.	Equidem Enterprise Private Limited HQRXIMLAPPLY00000636 AM23	25-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
					The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on

					10.08.2022 and 25.08.2022. **The firm replied on 06.10.2022**
298.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY00000643 AM23	27-06-2022	3 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
					The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. **The firm replied on 07.10.2022**
299.	Augmont Enterprises Private Limited HQRXIMLAPPLY00000529 AM23	13.06.2022	2000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. **The firm replied on 28.09.2022**
300.	MGR Overseas Private Limited HQRXIMLAPPLY00000685 AM23	29-06-2022	2 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**

					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. **The firm replied on 03.10.2022**
301.	MMTC – Pamp India Private Limited HQRXIMLAPPLY00000745 AM23	11.07.2022	10 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. **The firm replied on 30.09.2022**
302.	Kundan Care Products Limited HQRXIMLAPPLY00000917 AM23	2.8.2022	20000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 03.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. **The firm replied on 17.08.2022**
303.	Zaveri And Company Private Limited HQRXIMLAPPLY00000962 AM23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding	71129100	Comments sought from MoEF (HSMD) on 10.08.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**

			Sweeping		The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. **The firm replied on 18.08.2022**
304.	TWINBIRD CO HQRXIMLAPPLY00000968 AM23	10.8.22	100 Kg Waste and Scrap of Precious Metal	71129990	Comments sought from MoEF&CC(HSMD) on 12.08.2022.MoEF&CC(HSMD) vide email dated 22.12.2022 has furnished their comments. **Committee noted that the given imports are for trading purposes and decided to reject the case.**
305.	METORO PRECIOUS REFINARY PRIVATE LIMITED HQRXIMLAPPLY00001198 AM23	15.9.2022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129920, 71123000	Comments sought from MoEF (HSMD) on 15.09.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**
306.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY00001228 AM23	15.9.2022	71123000 kgs. Spent CatlystOf Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other Waste And Scrap Of Precious Metal/Compounds Of A Kind Preincipally For Recovery Of Metal; Ash	71129990/ 71123000	Comments sought from MoEF (HSMD) on 13.10.2022. **The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.**

			Containing Precious Metakl Or Precious Metal Compounds Etc.		
307.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY00000423 AM23	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022.
308.	G SURGIWEAR LIMITED 052100850839AM21	5.03.2021	500 kgs. TITANIUM POWDER (Ti-6Al-4V)	81082000 90	The firm has been requested to apply online to MoEF&CC (HSMD) on 16.11.2022
309.	IMAGINARIUM SOLUTIONS (I) PRIVATE LIMITED HQRXIMLAPPLY00001596 AM23	17.11.2022	400 kgs AP&C-PA-PS-043 Ti-6Al-4V-Gr 23 15-45 Ti64 grade 23 EBM & 5 EBM, 2 EBM powder Arcam Ti48Al2Cr2Nb	81082000	The firm has been requested to apply online to MoEF&CC (HSMD) on 18.11.2022
310.	REVALYU RECYCLING (INDIA) LIMITED HQRXIMLAPPLY00001689 AM23	29.11.2022	2000 MT PET SCRAP (Pet Flake)	39076930	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. **Letter sent to the firm on 15.02.2023.**
311.	RHODIUM MASTER HQRXIMLAPPLY00001703 AM23	30.11.2022	20 MT SPENT CATALYST CONTAINIG PRECIOUS METAL.	71129990	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. **Letter sent to the firm on 06.02.2023.**

312.	Mohandis Enterprises HQRXIMLAPPLY00001874 AM23	17.12.2022	600 MT PET flake (chip)/PET bottle scrap, Viscosity 0.70 ? 0.80 dl/g Melting index 35 ? 5 g/10 min	39076110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. **Letter sent to the firm on 15.02.2023.**
313.	RAVINDRA HERAEUS PRIVATE LIMITED HQRXIMLAPPLY00001947 AM23	27.12.2022	15 MT SPENT CATALYST CONTAINING PRECIOUS METAL	71129990	Comments received from MoEF&CC(HSMD) vide letter dated 17.02.2023. **Committed decided to call for valid CTO and HW authorisation from the applicant.**
314.	J B ECOTEX LIMITED HQRXIMLAPPLY00002012 AM23	4.1.2023	1890 MT PET FLAKES	39076930	The firm has submitted copy of NOC dated 11.10.2022 of MoEF&CC. The committee decided to seek confirmation from MoEF&CC. Confirmation sought from MoEF&CC on 09.02.2023. Confirmation received from MoEF&CC vide email dated 22.02.2023. **The committee decided to examine the case on file for the approval of the competent authority.**
315.	J B ECOTEX LIMITED HQRXIMLAPPLY00002013 AM23	4.1.2023	3500 MT PET FLAKES	39076930	The firm has submitted copy of NOC dated 11.10.2022 of MoEF&CC. The committee decided to seek confirmation from MoEF&CC. Confirmation sought from MoEF&CC on 09.02.2023. Confirmation received from MoEF&CC vide email dated 22.02.2023. **The committee decided to examine the**

					case on file for the approval of the competent authority.
316.	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002036 AM23	7.1.2023	650 kgs. TITANIUM POWDER	81082000	The firm has been requested to apply online in MoEF&CC for NOC through their IWMS Portal on 10.01.2023
317.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002076 AM23	11.1.2023	8970 kgs. Mercury	28054000	Recommended by MoEF&CC(HSMD) vide OM dated 03.01.2023. **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 03.01.2023.**
318.	RUBAMIN PRIVATE LIMITED HQRXIMLAPPLY00002129 AM23	18.1.2023	29000 MT Spent Catalyst containing Molybdenum, Vanadium, Nickel, Cadmium, Zinc, Copper, Cobalt, Manganese (B1120/A2030)	26209900	Comments received from by MoEF&CC(HSMD) vide OM dated 27.12.2022. **The committee noted that the ITC(HS) code as mentioned pertains to Slag, ash and residues and decided to seek clarification from the applicant.**
319.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00002143 AM23	17.1.2023	1850 kgs. TITANIUM POWDER 90-500 MICRON	81082000	The firm has been requested to apply online in MoEF&CC(HSMD) for NOC on 20.01.2023.
320.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00002197 AM23	27.1.2023	30 kgs. Titanium Powder Scientific research and development	81082000	The firm has been requested to apply online in MoEF&CC(HSMD) for NOC on 20.01.2023.

321.	STRAPEX SYNTHETICS PRIVATE HQRXIMLAPPLY00002206 AM23 LIMITED	27.1.2023	200 MT PET FLAKES , PET CHIP	39076990	Comments sought from MOEF (HSMD) on 30.1.2023
322.	KBNM METALS PRIVATE LIMITED HQRXIMLAPPLY00002256 AM23	6.3.2023	7900.5 kgs. MERCURY	28054000	Recommended by MoEF&CC(HSMD) vide OM dated 05.12.2022. **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 05.12.2022.**
323.	KASHI VISHWANATH TEXTILE MILL PRIVATE LIMITED HQRXIMLAPPLY00002280 AM23	7.2.2023	1980 MT PET FLAKES	39076930	Committee decided to call for the NOC from MOEF&CC directly.
Part 22	**MoEF&CC (HSMD) & DPIIT**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
324.	PUNJAB RUBBERS HQRXIMLAPPLY00000634 AM23	30.07.2022	1000000 kgs. latex gloves	40151900	Comments sought from MoEF&CC (HSMD) on 26.07.2022. Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 31.01.2023 has sought information from the firm. Letter sent to the firm on 14.02.2023. **The committee decided to send reminder to the firm.**
325.	Indo-Mim Private Limited HQRXIMLAPPLY00000998 AM23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal.

					Comments sought from DPIIT on 17.08.2022.DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023. **The committee decided to send reminder to M/oH&FW.**
326.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY00001120 AM23	2.9.22	6000 MT Lead AcidBatteryScrap asper ISRI'Rains' /BatteryPlates as per ISRI'Rails	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021.
					Comments sought from DPIIT on 05.09.2022.DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. **DPIIT informed the committee that case is under examination with them.**
327.	Jain Resource Recycling Private Limited HQRXIMLAPPLY00001373 AM23	11.10.22	4500 MT Lead Scrap as per ISRI code Relay	78020090	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022.
					Recommended by DPIIT vide OM dated 02.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 15.03.2022 and DPIIT OM dated 02.02.2023.**
328.	SHUBHAM SALES CO. HQRXIMLAPPLY00001442 AM23	21.10.2022	12000 MT ALUMUNIUM CATHODS RESIDUES	76020090	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal.

			& CARBON RESIDUE		Comment sought from DPIITon 27.10.2022. DPIIT vide OM dated 24.11.2022 has sought someinformation/documents from the firm. Letter issued on 08.12.2022.Reminder issued to the firm on 23.12.2022. **The committee decided to send final reminder to the firm.**
329.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY00001580 AM23	15.11.2022	3000 MT Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'	85499100	**Recommended by MoEF&CC(HSMD) vide letter dated 14.03.2022** Comments sought from DPIIT on 15.11.2022.DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. **DPIIT informed the committee that case is under examination with them.**
330.	PHENIX ENTERPRISE HQRXIMLAPPLY00001584 AM23	16.11.2022	5000 MT Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled)	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 16.02.2022** Comments sought from DPIIT on 17.11.2022. DPIIT vide OM dated 25.11.2022 has sought information from the firm. Letter issued on14.12.2022. **DPIIT vide OM dated 20.02.2023 has sought information from the firm. Letter issued to the firm on 23.02.2023.**
331.	SRI VIGNESWARA FOUNDRY	06.12.22	1000 MT of Lead Battery Plates covered by ISRI	85491100	Recommended by MoEF&CC vide OM dated 06.05.2022

	HQRXIMLAPPLY00001754 AM23		Code word "Rails"		Comments sought from DPIIT on 12.12.2022. DPIIT vide OM dated 16.02.2023 has sought information from the firm. Letter issued to the firm on 17.02.2023. Reply received from the firm has been forwarded to DPIIT on 21.02.2023. **DPIIT informed the committee that case is under examination with them.**
332.	SHRISONS REVIVAL PRIVATE LIMITED HQRXIMLAPPLY00001637 AM23	22.11.22	1000 MT of Lead Scrap (ISRI code:- Rails, Rents, Rakes)	85491100	Recommended by MoEF&CC vide letter dated 31.08.2022
					Comments sought from DPIIT on 23.11.2022. DPIIT vide OM dated 26.12.2023 has sought information from the firm. DL issued on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 09.01.2023. **DPIIT informed the committee that case is under examination with them.**
333.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001886 AM23	19.12.2022	10000 MT Lead acid battery scrap as isri code rains	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022.
					Comments sought from DPIIT on 19.12.2022 DPIIT vide email dated 03.02.2023 has sought information from the firm. Letter issued to the firm on 03.02.2023. **The committee decided to send reminder to the firm.**

334.	CLASSIC RUBBER HQRXIMLAPPLY00001895 AM23	20.12.2022	20000 MT USED RUBBER TYRES SCRAP /TUBES SCRAP (MULTIPLE CUTS / PRESS BALED / SHREDDED)	40040000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal. Reminder sent to the firm on 05.02.2023. Comments sought from DPIIT on 21.12.2022 DPIIT vide OM dated 23.12.2022 has sought information from the firm. Letter issued on 06.01.2023. Reply received from the firm has been forwarded to DPIIT on 23.02.2023. **DPIIT informed the committee that case is under examination with them.**
335.	CORAL STEEL HQRXIMLAPPLY00001963 AM23	29.12.2022	70.09 MT REROLLABLE SCRAP	72042110	**Committee decided to close the application as no reply was received from the applicant.**
336.	CORAL STEEL HQRXIMLAPPLY00001966 AM23	29.12.2022	70.09 MT REROLLABLE SCRAP	72042110	**Committee decided to close the application as no reply was received from the applicant.**
337.	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY00002049 AM23	9.1.2023	5000 MT Lead Scrap Drained Battery (ISRI Code: RAINS)	85491100	Recommended by MoEF&CC vide letter dated 21.12.2022 Recommended for 2693 MT by DPIIT vide OM dated 13.02.2023. **The committee decided to approve the case for 2693 MT, subject to the conditions mentioned in the MoEF&CC letter dated 21.12.2022 and DPIIT OM dated 13.02.2023.**

338.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059 AM23	10.1.2023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. **DPIIT informed the committee that case is under examination with them.**
339.	DEVLON RUBBER (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002094 AM23	12.1.2023	840 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 11.05.2022 Recommended by DPIIT vide OM dated 25.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 11.05.2022 and DPIIT OM dated 25.01.2023.**
340.	KARANJA INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002098 AM23	12.1.2023	5320 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 23.12.2022 Recommended by DPIIT vide OM dated 25.01.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 23.12.2022 and DPIIT OM dated 25.01.2023.**
341.	AGGARWAL CORRUKRAFTS PRIVATE LIMITED HQRXIMLAPPLY00002099 AM23	13.1.2023	25377 kgs. WHITE TOP LINEAR	48052500	**Committee noted that the given ITC(HS) is covered under PIMS and decided to close the application. Application may be re-opened on a clear response from the firm.**

342.	UNITED RUBBER GRANULES HQRXIMLAPPLY00002157 AM23	20.1.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 16.01.2023 Recommended by DPIIT vide OM dated 03.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.01.2023 and DPIIT OM dated 03.02.2023 subject to physical verification report by the concerned RA.**
343.	TEJASVINI INDUSTRIES HQRXIMLAPPLY00002155 AM23	20.1.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MOEF (HSMD) on23.1.2023 DPIIT vide OM dated 25.01.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. **The committee decided to send reminder to the firm.**
344.	SHRI BALAJI AGRO PRODUCTS HQRXIMLAPPLY00002171 AM23	23.1.2023	705 MT Rubber Tyres Scrap/ Tube Scrap (in multiple cut / Shreds / Pressed & Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 23.12.2022 DPIIT vide OM dated 27.01.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. Reply received from the firm has been forwarded to DPIIT on 22.03.2023. **DPIIT informed the committee that case is under examination with them.**
345.	GREEN RUBBER CRUMB PRIVATE LIMITED	23.1.2023	30880 MT Old and used tyres scrap	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 11.01.2023

	HQRXIMLAPPLY00002172 AM23		in pressed baled/ multicut/ uncut/ shredded form in loose & in bags		Recommended by DPIIT vide OM dated 03.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 11.01.2023 and DPIIT OM dated 03.02.2023.**
346.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00002204 AM23	28.1.2023	2340 MT Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 16.01.2023 **DPIIT vide OM dated 03.02.2023 has sought information from the firm. Letter issued to the firm on 06.02.2023. Reply received from the firm has been forwarded to DPIIT on 23.02.2023**
347.	VALMERK RUBBER INDUSTRIES HQRXIMLAPPLY00002207 AM23	30.1.2023	1500 MT Used Rubber Tyres and tubes Scrap (Multi-cut/ Shredded/ Pressed Baled)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 12.01.2023 Recommended by DPIIT vide OM dated 06.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 12.01.2023 and DPIIT OM dated 06.02.2023.**
348.	ASIA RUBBER PRODUCTS HQRXIMLAPPLY00002341 AM23	16.2.2023	3110 MT Used Rubber Tyre Scrap either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 14.02.2023 Recommended by MoEF&CC(HSMD) vide letter dated 28.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 28.02.2023.**
Part	**DPIIT**				

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Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
349.	Nash Industries (I) Private Limited HQRXIMLAPPLY00000825 AM23	20.07.2022	200 kgs. 1212444h premabra ze 616 vtg gr2 wire .276 dia x coil and silvaloy 721 wire .0276 dia x 32.2 to/spool	71069290	Recommended by DPIIT vide OM dated 02.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 02.02.2023.**
350.	Mersen India Private Limited HQRXIMLAPPLY00001100 AM23	30.8.22	640 Kgs SILVER POWDER	71061000	Comments sought from DPIIT on 30.08.2022. DPIIT vide OM dated 02.12.2022 has sought some information from the firm. DL issued on 08.12.2022. **Reply received from the firm has been forwarded to DPIIT on 06.01.2023. DPIIT vide OM dated 12.01.2023 has sought information from the firm. DL issued on 13.01.2023. Reply received from the firm has been forwarded to DPIIT on 15.02.2023.**
351.	IR Technology Services Private Limited HQRXIMLAPPLY00001138 AM23	6.9.22	2 Nos Parts for Carbon Sulfur Determinator 709-802-145-HAZ Spray Dust-Off XL Disposable	29034300	Comments received from MoEF&CC(O) vide OM dated 18.10.2022 Recommended by D/o C&PC vide OM dated 10.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (O) OM dated 18.10.2022 and D/o C&PC OM dated 10.02.2023.**

352.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518 AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 **DPIIT informed the Committee that the case is under examination with them.**
353.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552 AM23	11.11.2022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIITon 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned, and Department of Pharmaceuticals may be consulted in the matter. Comments sought from D/o Pharma on 03.01.2023. **The committee decided to send reminder to D/o Pharma.**
354.	CERATIZIT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001601 AM23	18.11.2022	10 kgs. 27942101 ARGOBRAZE 49H ROD 1.0 MM DIA X 500MM L ISO 17672:2016 AG 449 and 27942102 ARGOBRAZE 49H ROD 0.5MM DIA X 500MM L ISO 17672:2016 AG 449	71069290	Comments sought from DPIIT on 21.11.2022 DPIIT vide OM dated 30.12.2023 has sought information from the firm. DL issued to the firm on 06.01.2023. **The committee decided to send reminder to the firm.**
355.	SPACE APPLICATIONS CENTRE-ISRO HQRXIMLAPPLY00001635 AM23	18.11.2022	11800 pcs. Silvaloy 721 VTG Washer .260 ID x .323 OD x .0020; Premabraze 127 VTG Washer 1.102 ID x 1.161 OD x .0020;	71081300	Comments sought from DPIIT on 23.11.2022 DPIIT vide OM dated 14.02.2023 has given their NOC. However, DPIIT has requested to also consult DoT and Meity in the matter. Comments sought from DoT and Meity on

			Premabraze 127 VTG Washer 0.630 ID x 0.669 OD x .0020 etc.		17.02.2023. **The committee decided to send reminder to DoT and Meity.**
356.	VELIYATH INFRASTRUCTURE PRIVATE LIMITED HQRXIMLAPPLY00001690 AM23	29.11.2022	5000 MT CRUMB RUBBER/GRANULES	40040000	Recommended for 1434 MT by DPIIT vide OM dated 24.02.2023 **The committee decided to approve the case for 1434 MT, subject to the conditions mentioned in the DPIIT OM dated 24.02.2023, subject to physical verification report from the concerned RA.**
357.	ALTERNATIVE GREEN INITIATIVES INDIA PRIVATE LIMITED HQRXIMLAPPLY00001849 AM23	15.12.2022	50000 MT Discarded Conveyor Belts.	40040000	Comments sought from DPIIT on 15.12.2022. DPIIT vide OM dated 20.12.2022 has sought information from the firm. DL issued on 20.12.2022. The committee decided to send reminder to the firm.
358.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001893 AM23	20.12.2022	2 kgs. AGROBRAZE 56 POWDER 53MICRONS TO DUST	71069290	Recommended by DPIIT vide OM dated 14.02.2023 **The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 14.02.2023**
359.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY00001701 AM23	28.11.2022	40 nos. of used tyres	40122010, 40122020	Comments sought from DPIIT on 23.12.2022
360.	FUTURE MEDIA HQRXIMLAPPLY00001931 AM23	24.12.2022	68 nos. NIGHTFOX SWIFT, CORSAC,VULPES,110 R, 100V DIGITAL	90051000; 90058010; 90058090	Comments sought from DPIIT on 12.01.2023 DPIIT vide OM dated 17.01.2023 informed that they are not concerned in the matter.

			NIGHT VISION BINOCULAR; NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES		Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. **The committee decided to send reminder to DRDO.**
361.	JAN VIKAS SAMITI HQRXIMLAPPLY00001981 AM23	30.12.2022	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 30.12.2022. **The committee decided to refe the case to Ministry of Health and Family Welfare.**
362.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002035 AM23	7.1.2023	78 kgs. SILVER GASKET Spec FINE GRAIN SILVER	71069290	Comments sought from DPIIT on 9.1.2023. DPIIT sought information from the firm. Letter issued to the firm on 15.02.2023. Comments sought from MHI on 14.02.2023. **The committee decided to send reminder to MHI and the firm.**
363.	CARBON MEDIA HQRXIMLAPPLY00002050 AM23	9.1.2023	10 nos. COMMEMORATIVE/ NUMISMATIC COINS IN BAS METAL/ SILVER EXCEPT GOLD	97053900	The firm has been requested to submit supporting documents on 10.01.2023.
364.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002139	19.1.2023	200 gms. COMPOSITION GOLD CONDUCTOR	71081300	Comments sought from DPIIT on 19.1.2023 **The committee decided to send reminder to DPIIT.**

	AM23				
365.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142 AM23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 **The committee decided to send reminder to DPIIT.**
366.	PREMIER ENERGIES PHOTOVOLTAIC PRIVATE LIMITED HQRXIMLAPPLY00002218 AM23	31.1.2023	11000 kgs. SILVER CONDUCTOR FRONT SIDE METALLIC PASTE and SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Comments sought from DPIIT on 31.1.2023 **The committee decided to send reminder to DPIIT.**
367.	SOCIETY FOR INNOVATION AND DEVELOPMENT HQRXIMLAPPLY00002231 AM23	1.2.2023	1 no. / 100 gms. 1 no. of G4-9000-D73, Gold Au Target, 76.2mm Dia x 6.35 mm Thick, 99.999% pure and 100 gms. of Gold Au Pellets, 3mm dia x 3 mm long, 99.999% pure	71159010	Comments sought from DPIIT on 2.2.2023 **The committee decided to send reminder to DPIIT.**
368.	SKB RUBBERTECH PRIVATE LIMITED HQRXIMLAPPLY00002259 AM23	4.2.2023	25000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 14.02.2023. **The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 14.02.2023.**
369.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00002263 AM23	6.2.2023	85000 kgs. SILVER ALLOY POWDER	71061000	Comments sought from DPIIT on 7.2.2023 **The committee decided to send reminder to DPIIT.**
370.	JUPITER INTERNATIONAL LIMITED	7.2.2023	8686.28 kgs. Silver Conductor Front	71069290	Comments sought from DPIIT on 8.2.2023 **The committee decided to send reminder**

	HQRXIMLAPPLY00002267 AM23		side metallic paste		**to DPIIT.**
371.	GENERAL OPTICS (ASIA) LTD HQRXIMLAPPLY00002270 AM23	8.2.2023	500 gms. Silver Granulate 99.99%	71069100	Comments sought from DPIIT on 9.2.2023 **The committee decided to send reminder to DPIIT.**
372.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002289 AM23	10.2.2023	4580.25 gms., 11.462 kgs. and 1318 gms. of 4580.25 gms. of PALCUSIL 25 BRAZING WIRE, 11.462 kgs. of BRAZING WIRE VAC AU37% and 1318 gms. of V-99 BRAZING STRIP	71069290, 71081300	Comments sought from DPIIT on 13.2.2023 **The committee decided to send reminder to DPIIT.**
373.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002290 AM23	10.2.2023	2420 gms., 12862 gms. and 4.119 kgs. 2420 gms. of PALCUSIL-5 FOIL, 12862 gms. of BRAZING ALLOY NICUSIL and 4.119 kgs. of BRAZING WIRE AG 90%	71069290	Comments sought from DPIIT on 13.2.2023 **The committee decided to send reminder to DPIIT.**
374.	JUPITER INTERNATIONAL LIMITED HQRXIMLAPPLY00002268 AM23	7.2.2023	8686.28 kgs. Silver Conductor paste rare side	71069290	Comments sought from DPIIT on 20.2.2023 **The committee decided to send reminder to DPIIT.**
Part	**Miscellaneous**				

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Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
375.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001434 AM23	21.10.2022	3 nos. Calibration Gas Mixtures; Regulator for Calibration Mixture Cylinder;	28044090, 84818090	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these ITC HS Codes is Free. Further, the country of origin mentioned in the application is India. The Committee decided to seek clarification regarding country of origin from the firm. **Clarification sought on 12.12.2022.**
376.	Lextan International, Kolkata, W.B. HQRXIMLAPPLY00000184 AM23	27.4.2022	10 nos. Crust Skin OfCrocodylusNiloticus	41064000	Import under the ITC HS Code 41064000 is Free, subject to Wild Life (Protection) Act, 1972 as amended from time to time) and CITES. Further, the applicant has applied for import with the purpose of Trading. The Committee decided to seek clarification regarding purpose of import and CITES certifications from the firm. **Clarification sought from the firm vide email on 13.12.2022. Committee decided to close the application for want of response from the applicant.**
377.	XEROX INDIA LIMITED HQRXIMLAPPLY00001547 AM23	10.11.2022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B	85013119, 84439959, 85044090, 85235100	Import under ITC HS Codes 85013119, 84439959, 85044090, 85235100 is Free. The firm vide letter dated 11.11.2022 has been requested to clarify as to why they have applied for Restricted Import Authorisation. Further, they have been requested to submit

			DEVELOPER K etc.		supporting documents to their application. The Committee decided to send reminder to the firm. The firm vide letter dated 07.12.2022 has submitted supporting documents and informed that the item is Second Hand Used And Refurbished Spare Parts of the principal product being Digital Printers and/or Digital Multi-functional Printers. **Comments sought from Meity on 03.01.2023. Meity vide email dated 13.02.2023 has sought information from the firm.**
378.	BERRY ALLOYS LIMITED HQRXIMLAPPLY00000496 AM23	7.6.22	30000 MT Ferro Manganese slag	26190090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The Committee decided to Approve the quantity as applied, subject to the submission of a valid CTO (CTO expired on 31.08.2022 and suitable verification of the CTO from the SPCB concerned. The firm vide letter dated 06.10.2022 has been requested to submit valid CTO. The firm has submitted Consent & Authorisation Order issued by SPCB valid till 31.08. 2025.The **order has been referred to concerned SPCB for verification vide email dated 01.11.2022**
379.	BLD Metal and Alloys Private	15.3.22	2,000 MT	26204010	Comments sought from SPCB on

	Limited HQRXIMLAPPLY00387536 AM22		Aluminum Dross		28.03.2022. **Reminder sent on 19.10.2022.**
380.	KARTIK ENTERPRISES HQRXIMLAPPLY00000470 AM23	03.06.22	1200 MT AluminiumDross Basel Code : B110	26204010	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm. **Letter issued on 12.12.2022**
381.	Shrishyam Ingot and Casting Private Limited HQRXIMLAPPLY00000874 AM23	26.7.2022	30000 MT Aluminum dross – Solid	26204010	Comments sought from SPCB on 05.08.2022. **Reminder sent on 14.11.2022.**
382.	Sri KSR Metal And Alloys Private Limited HQRXIMLAPPLY00000951 AM23	7.8.22	4000 MT Aluminium dross	26204010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. **Clarification sought vide email dated 06.10.2022.**
383.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202 AM23	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022. **Reminder sent on 03.11.2022.**
384.	Pride Metal Industries HQRXIMLAPPLY00001236 AM23	21.9.2022	45000 MT ALUMINIUM DROSS	26204010	Comments received from MPCB vide email dated 17.11.2022. Committee decided to seek details of imports and utilization against the earlier Import Authorization

					dated 26.11.2021. **Letter issued on 13.12.2022**
385.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00330878 AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022.
386.	AREEB ALLOY INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001775 AM23	8.12.2022	3700 MT ALUMINUM SCRAP THRIL AS PER ISRI OR THROB; ZINC DROSS AS PER ISRI OR THROB and ZINC ASH/SWIMMING AS PER ISRI OR THROB	26204010, 26201910, 26201990	Comments sought from UP Pollution Control Board on 12.12.2022
387.	TRS METALS ALLOYS HQRXIMLAPPLY00001794 AM23	10.12.22	20000 MT Aluminum dross	26204010	Comments sought from Haryana Pollution Control Board on 14.12.2022.
388.	DYNAMIC METALS & ALLOYS LLP HQRXIMLAPPLY00001875 AM23	17.12.2022	2000 MT Aluminium Dross with 40% to 50% impurities Generated from primary Aluminium spelting process of cata	26204010	Comments sought from Gujarat Pollution Control Board on 10.02.2023.
389.	BAHETI RECYCLING INDUSTRIES LIMITED HQRXIMLAPPLY00001894 AM23	20.12.2022	5000 MT ALUMINIUM DROSS	26204010	Comments sought from Gujarat Pollution Control Board on 21.12.2022

390.	Bhakti Industries HQRXIMLAPPLY00001969 AM23	29.12.2022	1800 MT ALUMINIUM DROSS	26204010	Comments sought from Telangana Pollution Control Board on 30.12.2022.**Committee decided to seek clarification on the processing capacity of the firm.**
391.	PRAYAG INDUSTRIES HQRXIMLAPPLY00001992 AM23	31.12.2022	4800 MT ALUMINIUM DROSS	26204010	**For ex-post facto approval**
392.	B N INDUSTRIES HQRXIMLAPPLY00002032 AM23	6.1.2023	2000 MT Aluminium Dross	26204010	Comments sought from Daman & Diu Pollution Control Board on 6.1.2023.Comments received from Daman & Diu Pollution Control Board on 16.01.2023. Hazardous Waste Authorisation/Passbook has been sought from the applicant.
393.	Rex Philip HQRXIMLAPPLY00001707 AM23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. **Committee noted that the items are revenue stamps.Committee decided to refer the matter to Dept. of Posts for comments.**
394.	SREE PADMAVATHI METAL INDUSTRIES HQRXIMLAPPLY00002137 AM23	19.1.2023	4680 MT Aluminum Dross	26204010	**For ex-post facto approval**
395.	SIDDHI INDUSTRIES HQRXIMLAPPLY00002151 AM23	20.1.2023	1500 MT Aluminum Dross	26204010	**For ex-post facto approval**
396.	SAMMYS LUXURY FURNITURE(INDIA) PRIVATE LIMITED	16.1.2023	12 SQM USED CARPET	57029990	Comments sought from Ministry of Textiles on 24.1.2023

	HQRXIMLAPPLY00002178 AM23				
397.	MAHARANI TRADIMP HQRXIMLAPPLY00002195 AM23	25.1.2023	180 MT POPPY SEEDS	12079100	**Committee decided to close the application and directed the applicant to approach CBN, Gwalior fin this matter.**
398.	ISTORE DIRECT TRADING PRIVATE LIMITED HQRXIMLAPPLY00002232 AM23	1.2.2023	20000 kgs. NON BASMATI ARBORIO RICE	10063090	**The committee decided to examine the case on file for the approval of competent authority.**
399.	DAILY NEED EXIM PRIVATE LIMITED HQRXIMLAPPLY00002285 AM23	9.2.2023	300 kgs. RICE	10063090	**The committee decided to examine the case on file for the approval of competent authority.**
400.	SMAYAN IMPEX INDIA HQRXIMLAPPLY00002331 AM23	15.2.2023	300 MT of Rice	10063090	**The committee decided to examine the case on file for the approval of competent authority.**
401.	MEZHUKKATTIL MILLS HQRXIMLAPPLY00002261 AM23	6.2.2023	1000 MT COPRA IN PLASTIC NETTED BAGS	12030000	**The committee noted that 2 import licences with a validity of 18 months are already issued to the given applicant. Committee decided to seek the annual processing capacity from the firm.**
402.	MEZHUKKATTIL MILLS HQRXIMLAPPLY00001916 AM23	22.12.2022	247.46 MT WHITE COPRA GRADE 1	12030000	**For ex-post facto approval.**
403.	MEZHUKKATTIL MILLS HQRXIMLAPPLY00001972 AM23	29.12.2022	100.298 MT COPRA PACKED IN PLASTIC NETTED BAGS	12030000	**For ex-post facto approval.**

404.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY00002291 AM23	10.2.2023	13505 nos. USED AND REFURBISHED EYEGLASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023
405.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002033 AM23	6.1.2023	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: (i) Consent to Operate dated 06.01.2023, valid upto 31.12.2023 from Haryana State Pollution Control Board, (ii) Udyam Registration Certificate from MSME **The committee examined the documents submitted by the firm and decided to call for valid NABL certificated from the firm. Letter issued to the firm on 10.02.2023. Reply is awaited.**
406.	MUDRA PRECIOUS METALS PRIVATE LIMITED HQRXIMLAPPLY00002087 AM23	12.01.23	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: (i) Consent to Establish dated 19.10.2022, valid upto 25.07.2029 from Gujarat Pollution Control Board (ii) Udyam Registration Certificate from MSME **The committee examined the documents submitted by the firm and decided to call for (i) Consent to Operate from SPCB and (ii) valid NABL certificated from the firm. Letter issued to the firm on 10.02.2023. Reply is awaited**
407.	LALITHAA JEWELLERY	19.11.21	20 MT	71081200	**The Committee examined the documents**

	MART PRIVATE LIMITED HQRXIMLAPPLY00223759 AM22		GOLD (DORE) BARS		**submitted by the firm and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95% purity).**
408.	BANGALORE REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002223 AM23	1.2.2023	3000 kgs. GOLD DORE BAR	71081200	The firm has submitted following documents: (i) Consent to Operate dated 14.10.2022, valid upto 30.06.2027 from Karnataka State Pollution Control Board (ii) BIS Licence dated 29.12.2021, valid upto 29.12.2023 **The committee decided to seek utilization details of previous import authorization viz. custom debit sheet from the firm.**
409.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002371 AM23	18.02.2023	10MT Silver DORE BARS PURITY : UPTO 95%	71069100	The firm has submitted following documents: (i) Consent to Operate dated 06.01.2023, valid upto 31.12.2023 from Haryana State Pollution Control Board, (ii) Udyam Registration Certificate from MSME **The committee decided to seek NABL Certificate from the firm.**

5. The meeting ended with a vote of thanks to the chair.

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